

Dr. P. S. Deshmukh: 3,000 co-operative farming experiments in the course of the next three years, that is by the end of the Plan period.

Shri B. K. Gaikwad: May I know whether is it a fact that joint farming societies are not successful at many places and, if so, what is the reason?

Dr. P. S. Deshmukh: There are places where they have not worked very satisfactorily; on the other hand there are places where they are working very satisfactorily.

Shri B. K. Gaikwad: May I know the reason why the results are not satisfactory.

Shri Panigrahi: May I know in which States co-operative farming has made comparatively satisfactory progress?

Shri Ranga: In none of them.

Dr. P. S. Deshmukh: It is rather difficult to compare. There are quite a few experiments in U.P. as well as Bombay, and some of them are successful.

Shri Viswanath Reddy: May I know whether the scheme drawn up by the Planning Commission is intended to be a directive to the State Governments or it is only a model scheme left to the option of the State Governments to implement or not?

Dr. P. S. Deshmukh: There is no directive. This was an agreed decision by all the Chief Ministers of States, and therefore the State Governments are committed to this programme.

Shri Basappa: May I know whether any co-operative farms have been formed on the Bhoodan lines?

Dr. P. S. Deshmukh: The intention is to utilise Bhoodan and Gramdan for this purpose wherever possible, by mutual agreement.

Ferry Service between Buxar and Ballia

*986. **Dr. Ram Subhag Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether there is any proposal to launch an experimental ferry service between Buxar (Bihar) and Ballia (U.P.) by the Ganga-Brahmaputra Inland Water Transport Board as recommended by the E.C.A.F.E.;

(b) if so, the chief features of that proposal; and

(c) the strength of the fleet that will operate there?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 121.]

Dr. Ram Subhag Singh: Are Government aware that the Joint Steamer Company have decided to close down their steamer services plying in Bihar with effect from 31st December, 1957?

Shri Lal Bahadur Shastri: That is our information.

Dr. Ram Subhag Singh: In view of the fact that the plying of steamer service in Bihar is going to be closed down from 31st December, may I know what effect this will create in that area, between Buxar and Ballia?

Shri Lal Bahadur Shastri: It will obviously create difficulties in that area, no doubt. I am not quite sure, but a meeting is being held at Patna, and perhaps it may be held within a day or two. The matter is under the consideration of the State Government as well as our Government. Only day before yesterday I made an appeal to the industrialists and others who are interested in this kind of transport to take interest in it and operate a service between Patna, Buxar and Ballia etc. I have some hope that some party or the

other would take up the operation of this service.

श्री बिभूति मिश्र : मंत्री जी ने बताया है कि इस सम्बन्ध में एक दो रोज में कार्रवाई होने जा रही है। मैं यह जानना चाहता हूँ कि अगर इस सर्विस को सरकार खुद लेकर अपनी तरफ से चलाए, जैसा कि रेलवेज बगैरह चलाती हैं, तो इसमें क्या दिक्कत है ?

श्री लाल बहादुर शास्त्री : जी हाँ, सरकार चला सकती है, लेकिन सरकार को इसका इन्तजाम करने में काफी वक्त लगेगा। उसको नए स्टीमरें खरीदने पड़ेंगे, जिसमें वक्त लगेगा। साथ ही साथ जब इसमें घाटा होगा, तो माननीय सदस्य सवाल करेंगे कि सरकारी कम्पनी में घाटा क्यों हो रहा है, जब कि इस समय प्राइवेट कम्पनी को घाटा हो रहा है, लेकिन उस पर कोई खास सवाल नहीं किया गया है। यह बात बहुत जरूरी है कि जैसी फाइनेंशियल पोजीशन इस समय हमारी है, उसमें हम यह पसन्द करते हैं कि अगर दूसरे लोग इस काम को करने के लिए तैयार हैं, तो उनको करने दिया जाय।

Shri Gajendra Prasad Sinha: May I know whether the Government is aware that there has been an increase in the steamer accidents in Bihar recently? May I know whether the Government has ascertained the reasons for this?

Shri Lal Bahadur Shastri: Perhaps, the hon. Member is referring to accidents in the steamers on railways. We are not concerned with those steamers.

Dr. Ram Subhag Singh: May I know whether the Government are aware of a non-official resolution which was unanimously adopted by the Bihar Legislative Council and whether that resolution also will be taken into consideration in the Patna conference to which the hon. Minister referred?

Shri Lal Bahadur Shastri: I cannot say anything about it definitely. I know the feelings of hon. Members of this House who come from Bihar. As I said before, I can assure the hon. Member that we will try to do our best to see to it that the service does not stop. Even if the present steamer company will stop the service, we will somehow see that the service is operated in the future.

डाक तथा तार विभाग में प्रतिरिक्त विभागीय स्थापनाओं के लिये समिति

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*६६७ { श्री भक्त बर्तन :
श्री ल० य० बनर्जी :

क्या परिव न तथा संचार मंत्री यह बताने की कृपा करेंगे कि डाक तथा तार विभाग की प्रतिरिक्त विभागीय प्रणाली की जांच करने के लिये जो समिति नियुक्त की गई थी, उसने अब तक अपने कार्य में क्या प्रगति की है ?

परिव न तथा संचार मंत्री (श्री लाल बहादुर शास्त्री): इस समिति के द्वारा प्राप्त की गयी प्रगति को दर्शाने वाला एक विवरण पत्र सभा पटल पर रक्खा गया है। [द्वितीय परिशिष्ट ३, अनुबन्ध संख्या १२२]

श्री भक्त बर्तन : श्रीमान्, इस विवरण से ज्ञात होता है कि तीन महीने के बाद अब जाकर प्रस्तावली तैयार की गई है, क्या मैं जान सकता हूँ कि माननीय मंत्री को आशा है कि छः महीने के अन्दर यह समिति जिस रफ्तार से यह काम हो रहा है, अपनी रिपोर्ट दे सकेगी ?

श्री लाल बहादुर शास्त्री : माननीय सदस्य का यह पूछना ठीक है कि कुछ देर हुई लेकिन हर देर में हमारी नीयत पर हमका करना कोई सही नहीं हुआ करता और कब इसके कि वह उस पर प्रस्तावलि निकालते, उन्होंने कई जगह जाकर बातें की हैं, अफसरों से और डिपार्टमेंट्स से बात की है और सारी बातों की जानकारी करके के बाद ही वह

एक प्रस्तावलि निकाल सकते हैं, इसी कारण उन्होंने समय लिया है। वह समिति काफी तेजी से काम कर रही है लेकिन सम्भव है कि मार्च से पहले उसकी रिपोर्ट न आ सके।

श्री भक्त बर्तन : इस विवरण से ज्ञात होता है कि इस समिति के अध्यक्ष तथा मंत्री ने हिमाचल प्रदेश और राजस्थान क्षेत्रों के कुछ कार्यालयों का दौरा किया तो क्या यह समिति उत्तर प्रदेश के पर्वतीय जिलों तथा दूसरे इलाकों में भी जाने का प्रयत्न करेगी ?

श्री लाल बहादुर शास्त्री : जी हाँ अगर श्री भक्त दर्शन दावत देंगे तो वह जरूर जायेगी।

Shri S. M. Banerjee: May I know the reasons why a representation of the National Federation of Posts and Telegraphs could not be included in the Committee?

Shri Lal Bahadur Shastri: I am amazed that the hon. Member should raise that objection, when the Federation has never raised any such objection.

Shri S. M. Banerjee: No objection. I want to know why he has not been included.

Mr. Speaker: Because they did not want.

Shri Lal Bahadur Shastri: The Federation accepted a one man committee.

Shri B. S. Murthy: May I know whether the committee will tour the country to gather information?

Shri Lal Bahadur Shastri: They will go to the different States and different places.

Bharatpur Wagon Factory

*990. **Shri A. S. Saigal:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a factory is springing up at Bharatpur for manufacturing goods wagons;

(b) if so, whether it is a Government-owned or given on a contract basis to some private firm;

(c) on what cost it will be completed;

(d) when it will be ready for production; and

(e) what will be the average target for production of wagons per day at this factory?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) Private.

(c) Not known.

(d) Expected, Next year.

(e) 1000 per annum.

श्री अ० सि० सहगल : क्या मैं जान सकता हूँ कि इस कारखाने के द्वारा जो माल के डिब्बों का उत्पादन होगा उससे माल के डिब्बों की कमी पूरी हो सकेगी और यदि नहीं हो सकेगी तो उस कमी को पूरा करने के लिए और कौन कौन उपाय काम में लाये जायेंगे ?

श्री शाहनवाज खाँ : एक हजार डिब्बों तक जितना यह फैक्टरी कर सकती है वह करेगी। उसके अलावा बाकी और बहुत सी फैक्टरियाँ हैं जो करेंगी।

श्री अ० सि० सहगल : इससे माल के डिब्बों की जो कमी पड़ती है वह क्या दूसरी पंचवर्षीय योजना काल के अन्दर पूरी हो जायेगी ?

श्री शाहनवाज खाँ : जी हाँ, यह जो दूसरी पंचवर्षीय योजना चल रही है उसके आखिर तक ३६ हजार डिब्बे जो हमें हर साल चाहिये, उनका बन्दोबस्त हमने किया है।

Shri Kaaliwal: May I know whether this factory will manufacture broad gauge or metre gauge wagons?

Shri Shah Nawaz Khan: It will be capable of manufacturing both.

Shri M. R. Krishna: May I know what financial assistance the Government has given to this factory?

Shri Shah nawaz Khan: None.

Syrian Wireless System

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*991. { **Shri Raghunath Singh:**
Shri Wodeyar:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that on the initiative of U.N. Technical Assistance Administration Indian personnel will organise Syrian wireless system; and

(b) if so, the number of Indian experts sent for this purpose?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes.

(b) Two Engineers from the Posts and Telegraphs Department have been selected.

Shri Raghunath Singh: Who will meet the expenses? May I know whether the work has been started or not?

Shri Lal Bahadur Shastri: The expenses would be met by the country concerned where they are going. One of the officers was released only on 14th of October and the other would be released very soon. When they have arrived there, then alone, the work will be started.

Shri Wodeyar: May I know what is the progress made by the experts who have organised the Syrian Wireless system? Till what period will they be in that country?

Shri Lal Bahadur Shastri: One of them, as I said was released in October last. The other also will be released and when they have arrived there, then, the work would be started. The question of progress does not therefore arise just at present. As regards their stay, I think they will be there for six months to begin with.

Railway Bridges

*992. **Shri Basumatari:** Will the Minister of Railways be pleased to state:

(a) whether it is programmed to strengthen the bridges on the Rangiya-Tezpur line; and

(b) if so, the details of the programme.

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) Yes, Sir.

(b) This work consists of:

(i) Rebuilding of pile and other weak bridges.

(ii) Renewal of under-strength girders with standard B.L. Girders.

(iii) Out of 65 pile bridges, 39 bridges have already been rebuilt. 16 more are in progress, and are expected to be completed by the end of this financial year. The remaining 10 will be taken in hand during the next year. 10 weak masonry bridges are also being rebuilt to B.L. Standard this year. The girders of these bridges will be replaced by R.C. Slabs.

(iv) 64 weak spans on 33 bridges have been programmed for replacement by Standard B.L. Girders. 3-150' spans and one 40 span on Dhansari Bridge are already being replaced.

Shri Basumatari: May I know whether the hon. Deputy Minister visited that line when he visited Assam recently?

Shri Shah nawaz Khan: I went as far as Rangiya. I did not go beyond Rangiya.

Development of Inland Waterways and Transport in Kerala State

*993. { **Shri Narayanankutty Menon:**
Shri Warier:

Will the Minister of Transport and Communications be pleased to state:

(a) the amount allotted for development of Inland Waterways and

Transport in the Kerala State during the Second Five Year Plan; and

(b) the names of the proposed schemes under the Second Five Year Plan for the development of Inland Waterways and Transport in the Kerala State?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Rs. 43 lakhs.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 123.]

Corruption in Howrah Goods Accounts Office

*995. **Shrimati Renu Chakravarty:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 726 on the 17th August, 1957 and state:

(a) whether the enquiry into corruption in Howrah Goods Accounts Office has been completed;

(b) whether evidence in connection with these cases had been invited from all; and

(c) the result of the enquiry?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The inquiries are still proceeding.

(b) No public invitation was issued, but evidence, documentary and oral, relevant to the cases is being obtained by the committee.

(c) The inquiries are expected to be finalised by the end of December, 1957.

Shrimati Renu Chakravarty: Is it a fact that a departmental enquiry has also been instituted besides the enquiry by the Central Government, and whether it is a fact that employees who have actually given evidence of corruption have now been charge-sheeted immediately after the giving of the evidence?

Shri Shah Nawaz Khan: No, Sir. I am not aware of that.

Shrimati Renu Chakravarty: Will the hon. Minister enquire and see that those who are actually giving evidence in the corruption cases are not victimised in this manner?

Shri Shah Nawaz Khan: Certainly.

Tourism

*996. **Shri Y. S. Parmar:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that in Himachal Pradesh a tourist gets permission to stay in a Rest House subject to the condition that he shall have to vacate in case a Government officer comes to the Rest House on duty; and

(b) if so, the reasons thereof?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) No, Sir, except in the case of Forest Rest Houses. In the case of all P.W.D. Rest Houses, the Himachal Pradesh Administration have allocated only one set of rooms as Inspection Bungalow while the remaining sets named Dak Bungalows are open to all tourists.

(b) Does not arise.

Shri Y. S. Parmar: May I know whether in September, 1957, in the case of the Forest rest house at Sangla, Mahasu district, a respectable doctor from Simla, who had gone there with permission to stay in the rest house was treated shabbily by two officers of the Himachal Pradesh Administration and asked to quit the rest house?

Shri Lal Bahadur Shastri: I am not aware of the particular case. If the hon. Member can write to me, I can make enquiries.

Shri Y. S. Parmar: May I know whether any representation was made to the Himachal Pradesh Administration and whether any action has been taken thereon?

Shri Lal Bahadur Shastri: I am not aware of that, Sir.

Fruit Preservers Licence

*998. **Shri Daljit Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that all the small scale fruit preservers had stopped their business owing to the unreasonable licence fee;

(b) whether the licence fee from the whole-sale dealers and the small scale dealers is the same; and

(c) if so, what action Government propose to take in this matter?

The Minister of Co-operation (Dr. P. S. Deshmukh): (a) No, Sir. On the other hand, the number of licences of small scale fruit preservers is on the increase.

(b) Yes, because under the present system, the licence fee is charged item-wise and the fees which a licensee has to pay depends on the number of items produced by him.

(c) The question of revision of the rates is under consideration of Government.

Shri Daljit Singh: May I know whether any representation has been made for the revision of these rates and the action taken thereon?

Dr. P. S. Deshmukh: Yes, Sir; I believe a revision is contemplated as a result of the representation.

Shri Dasappa: May I know what the licence fee is?

Dr. P. S. Deshmukh: It is on a table. It is not separate for each State. The average licence fee for manufacturers using low power comes to about Rs. 67/-, and power up to 15 h.p. it is Rs. 485 and up to 25 h.p. it is Rs. 1078 with surcharge. This is proposed to be revised. Rs. 67/- is proposed to be brought down to Rs. 40/- and Rs. 485 to Rs. 30 plus Rs. 80 and Rs. 1078 to Rs. 250. But, we are between the Devil and the Deep Sea. On the one hand, the manufacturers want less to be levied and, on the

otherhand, the Finance Ministry asks us to make it self-supporting, which we find very difficult to do.

श्री ज० सि० दासपाः क्या मैं जान सकता हूँ कि फ्रूट जूसिंग को निकालने के लिये और शुद्ध फ्रूट जूसिंग को बाटल करने के लिए कोई ऐसी व्यवस्था की जा रही है या किसी कम्पनी को इस प्रकार की मदद दी जा रही है ?

डा० पं० डा० देसमुक्क : जहाँ जहाँ भी ऐसे फल तैयार होते हैं, हमारी कोशिश है कि वहाँ हम कुछ मदद दें, कुछ लोनस वगैरह दें और प्रगर कोऑपरेटिव वगैरह हो सके तो वह भी करें। यह सब प्लेन में मौजूद है।

Shri Dasappa: May I know how the question of self-supporting arises when it is merely question of licence fees?

Dr. P. S. Deshmukh: The administration of the whole fruit preservation scheme requires a certain amount of staff and a certain amount of people to look after. That costs us about Rs. 2 lakhs and our intake is about Rs. 1,20,000.

Construction of National Highways

*999. **Shri Jhulan Sinha:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a portion of one of the proposed National Highways is to pass from Salamgarh in the Devria District (U.P.) through the North Western portion of Saran District (Bihar);

(b) if so, the broad outline of the route from the place of origin to the place of termination; and

(c) the progress made in the execution of the scheme so far?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) to (c). A statement is

laid on the Table of the Lok Sabha.
[See Appendix III, annexure No. 124.]

Shri Jhulan Sinha: Will the hon. Minister refer to the statement, para. c(i) and let me know if it is still possible for us to offer suggestions for the final alignment of the road?

Shri Lal Bahadur Shastri: I do not know whether the people will get an opportunity to do so. But, anyhow, the hon. Member is most welcome to make any suggestion he likes.

हिमाचल प्रदेश में सड़कों का निर्माण

*१०००. श्री पद्मनोब : क्या पश्चिम तथा संघार मंत्रो यह बताने की कृपा करेंगे :

(क) क्या यह सच है कि हिमाचल प्रदेश में सड़कें बनाने का कार्य बहुत कठिन है;

(ख) क्या यह भी सच है कि गत कुछ वर्षों में इस काम पर लगे हुए बहुत से मजदूर पंगु हो गये हैं और अब वे बहुत ही कष्टमय जीवन बिता रहे हैं; और

(ग) इन पंगु व्यक्तियों के जीविको-पार्जन की व्यवस्था के लिये और जो मजदूर मर गये हैं उनके परिवारों को दिये जाने वाले प्रतिकर की राशि को बढ़ाने के लिये क्या कोई प्रस्ताव है ?

पश्चिम तथा संघार मंत्रो (श्री लाल बहादुर शास्त्री): (क) जी हाँ।

(ख) पिछले सात सालों में लगभग १०० मजदूर बेकार हो गये हैं।

(ग) जहाँ तक सम्भव है इन मजदूरों को हल्के कामों पर लगाया जाता है। श्रमिक सहायता अधिनियम, १९२३ के अनुसार उन्हें मुआवजा दिया गया है। मृत मजदूरों के परिवारों को मुआवजे की रकम बढ़ाने का कोई प्रस्ताव नहीं है।

May I read it in English also?

Mr. Speaker: Yes.

Shri Lal Bahadur Shastri: (a) Yes.

(b) About 100 workers were disabled during the last 7 years.

(c) As far as possible, the disabled workers are employed on lighter jobs. They have been paid compensation under the provisions of the Workmen's Compensation Act, 1923. There is no proposal to increase the amount of compensation to the families of workers who lose their lives.

Shri Y. S. Parmar: May I know the number of deaths mentioned in the Table? The Minister has mentioned only disabled and not dead.

Shri Lal Bahadur Shastri: I cannot give the exact number.

Shri Y. S. Parmar: May I know whether it is a fact that it takes very long for the compensation to be determined and paid?

Shri Lal Bahadur Shastri: It may be taking a long time; but, unfortunately, we are not directly concerned. It is to be done by some other Ministry.

Shri Shree Narayan Das: What efforts have been made to minimise the hazards in this work?

Shri Lal Bahadur Shastri: It is very difficult to take any steps in that direction unless the whole terrain of Himachal Pradesh is completely changed.

Shrimati Renu Chakravarty: When compensation is paid on the basis of the schedule in the Compensation Act, may I know whether the people working in Himachal Pradesh on the roads are given compensation computed according to those given to persons in hazardous jobs or employed in ordinary categories?

Shri Lal Bahadur Shastri: I cannot go into details. But, I hope the compensation is being paid according to law. If it is higher for hazardous jobs, I hope they are getting on that basis.

Shri Y. S. Parmar: May I know whether the Government intend to issue any instructions that compensation should be determined and paid early?

Shri Lal Bahadur Shastri: Most certainly. We shall write to the Himachal Pradesh Administration or the Labour Organisation.

Train Derailment

*1042. **Shri S. M. Banerjee:** Will the Minister of Railways be pleased to state:

(a) whether 3 wagons of a goods train of the North Eastern Railway were derailed near Panjipara Railway Station on the 3rd November, 1957;

(b) if so, the reasons for the derailment; and

(c) whether any enquiry was conducted?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) Yes.

(b) and (c). A departmental enquiry by the Traffic Inspector of the section was conducted on 12th November, 1957. It was found that the derailment was due to the incorrect setting of the points.

Shri S. M. Banerjee: May I know whether the hon. Minister proposes to discuss with the representatives of the Railwaymen's Federation the causes leading to so many accidents to ensure their co-operation in the matter of efficiency?

Mr. Speaker: It is a suggestion for action.

Shri Shah nawas Khan: It is a suggestion for action.

Shri S. M. Banerjee: May I know whether the committee recently appointed to investigate into the Bombay-Calcutta mail accident will also consider the various reports submitted regarding other accidents?

Mr. Speaker: Whether it will consider the various reports?

Shri Shah nawas Khan: It is upto them to consider any thing they like.

Shri Dasappa: May I know whether the responsibility for the incorrect setting of points has been located and the person brought to book?

Shri Shah nawas Khan: The pointsman in charge of shunting is held responsible because he signalled to the driver to pass over the points which were wrongly set.

Shri Goray: What is the rate of accidents per month in the Indian Railways?

Mr. Speaker: This is derailment.

Shri Goray: All sorts of accidents.

Mr. Speaker: How many cases of derailment?

Shri Shah nawas Khan: It varies from month to month.

श्री रघुनाथ सिंह : क्या मैं जान सकता हूँ कि सब से ज्यादा ऐक्सिडेंट नार्थ ईस्टर्न रेलवे में होते हैं या ईस्टर्न रेलवे में;

श्री साहूनावास खान : वह भी बदलते रहते हैं ।

सहकारी समिति को सहायता

*१००४. **श्री ए० ला० बाकवास :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) रेल विभाग द्वारा रेलवे कंज्यूमर्स को-ऑपरेटिव सोसायटी लिमिटेड, बोकानेरा को अब तक कितनी वित्तीय तथा अन्य सहायता दी गई है;

(ख) क्या सरकार के पास सोसायटी के लाभ तथा हानि के अब तक के ठीक ठीक आँकड़ों के बारे में कोई अधिकृत जानकारी है; और

(ग) यदि हाँ, तो उसका धीरा क्या है ?

रेलवे कंज्यूमरी (श्री साहूनावास खान) :

(क) कंज्यूमर्स को-ऑपरेटिव सोसायटी,

बीकानेर को अब तक ६२५८ रुपये ४ आने ६ पाई चिये गये हैं।

(क) जी नहीं।

(ग) सवाल नहीं उठता।

श्री व० ला० बाकपाल : क्या मैं जान सकता हूँ कि आज तक इस सोसाइटी को कितना लाभ रहा है ?

श्री शाहनवाज़ खाँ : उसको कुछ थोड़ा बहुत लाभ तो रहता ही है।

श्री व० ला० बाकपाल : क्या यह सही है कि इस सोसाइटी को स्थानीय अधिकारी बंग करना चाहते हैं, इसलिए कि उनका धाय नाश्ता जो पहले मुफ्त मिलता था वह सहकारी सदस्यों द्वारा बन्द कर दिया गया है ?

श्री शाहनवाज़ खाँ : यह जो कज्यू-मर्स कोऑपरेटिव सोसाइटी बीकानेर में चल रही है उसके बारे में कुछ बदउनवानिया हमारे पेशे नजर है और उनको देखा जा रहा है।

Shri Panigrahi: May I know what is the amount of financial aid given by the Railway Board to this co-operative society?

Shri Shahnawas Khan: The assistance given to them is Rs. 6258 and odd.

Shri Panigrahi: What is the profit they have given to the Railway Board?

Shri Shahnawas Khan: No; they do not give it to the Railway Board.

Loans to Jhumias in Tripura

*1008. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any sum was given to the Jhumias of Belonia in Tripura this year as loan;

(b) whether it is a fact that every loanee was compulsorily supplied with 30 seers of manure, per head when the loan was distributed, and the cost of such manure was deducted out of the sum given to them as loan; and

(c) if so, the reasons therefor?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) No, Sir.

(b) and (c). Do not arise.

Implementation of Master Committee's Report

*1009. Shri Biren Roy: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government propose to implement the recommendations of the Master Committee on Civil Aviation;

(b) if so, the reasons why some minor Committees have been formed to go over practically the same points already covered by the Master Committee in detail; and

(c) how the personnel of the present Committees compare with those of the Master Committee?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Most of the recommendations have been accepted by Government and are being implemented.

(b) and (c). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 125.]

Shri Biren Roy: Is it a fact that a minor committee is now going into the details of the methods of training in the aeroclubs of India?

Shri Lal Bahadur Shastri: Yes, Sir.

Shri Biren Roy: What was the reason for having this minor committee appointed when a conference of the Flying Clubs is being held on the 30th December of this year under the chairmanship of the Aviation Minister, where it could have been thoroughly discussed?

Shri Lal Bahadur Shastri: As far as I am aware, my colleague Shri Humayun Kabir, while speaking at the time of the budget discussion, made an announcement that there were certain details regarding the course and method of training, etc., which should be gone into again and looked into, which were suggested by many Members and especially by Shri Jaipal Singh, and on the basis of the opinions expressed in this House, the Minister of Civil Aviation thought it desirable to appoint a committee to go into those details. The conference under the chairmanship of the Civil Aviation Minister is not going to help in that matter, particularly because those details could not be gone into during the discussions at the conference. Hence it was considered necessary to appoint a committee and it was done only with a view to satisfy the opinions expressed by the Members of this House.

Shri Biren Roy: Who is the technical person, for this purpose of methods of training, that has been taken from the flying clubs or even from the aeroclub of India in this committee?

Shri Lal Bahadur Shastri: The Chairman himself is a technically qualified person, Mr. K. M. Raha; and there is one director of training, Air Headquarters, New Delhi; and there is the Divisional Operations Manager of the Air India International. There is Mr. Chitambar also. One of the representatives of the Hind Provincial Flying Club is also there.

Shri Biren Roy: Were any of these representatives selected from the senior most Flying Clubs in India or even from the aeroclub of India?

Shri Lal Bahadur Shastri: No, Sir. The Government was to nominate and they nominated them.

Indian Central Coconut Committee

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*1010. { Shri Warier:
 { Shri A. K. Gopalan:

Will the Minister of Food and Agriculture be pleased to state the num-

ber of States the Agricultural Assistant of the Indian Central Coconut Committee had visited during the last one year to do propaganda work?

The Minister of Co-operation (Dr. P. S. Deshmukh): The Agricultural Assistant visited three States, viz., Kerala, Mysore and Bombay, during the last one year to do propaganda work.

Shri Vasudevan Nair: May I know whether the Government of India has received reports to the effect that large numbers of trees, nearly ten million, are affected by a sort of disease and, if so, what steps are being taken to eradicate that disease?

Dr. P. S. Deshmukh: There are now and again diseases affecting these trees; every time prompt action is taken. But in every case it is not possible to counteract the effects of the disease immediately. But the Coconut Committee and other expert officers are doing the job.

Shri B. S. Murthy: May I know why the officer has not visited the coastal belt of Andhra where there is a large area of coconut plantation?

Dr. P. S. Deshmukh: The officer has been appointed only recently—from 3rd November, 1956—and he has travelled for 64 days altogether. He has had to familiarise himself by a visit to the research centre in the beginning and then he has to give advice to various people who make representation. I think within the time at his disposal he has done his best.

Shri Basappa: May I know whether any attempt has been made to increase the area of coconut cultivation during this propaganda and may I also know whether, in view of the fine quality of coconut grown in Mysore, anything has been done to eradicate the disease in certain parts of Mysore where it is destroying a large number of trees?

Dr. P. S. Deshmukh: I should like to have notice of the question.

Shri S. C. Samanta: May I know what other propaganda work is done

by the Coconut Committee over and above this visit of the Assistant?

Dr. P. S. Deshmukh: As my friend knows better than any other Member, these are the items of work: spread of disease-free seedlings, encouragement of nurseries, and so on. These are the various things by which we want to encourage coconut cultivation.

Mr. Speaker: Next question.

Shri Warrior: This is an important question.

Mr. Speaker: He kept quiet when I called him. Otherwise, I would have given him preference.

Shri Warrior: I thought I could put my question after all the other supplementaries. It is a very important question.

Mr. Speaker: Whenever an hon. Member tables a question, he must be listening to the answer and then put a supplementary question. In this case, I would have given him preference because he is one of those who have tabled the question. But then he keeps quiet; and I called Shri Vasudevan Nair. After all the supplementaries are over, Shri Warrior wants to put his question, when I have called the next question.

Shri Warrior: I want to put only one question.

Mr. Speaker: Yes.

Shri Warrior: May I know what sort of advice this officer is giving regarding the method to be adopted by the growers?

Dr. P. S. Deshmukh: There is no particular kind of advice. The main ingredients for the improved cultivation of coconuts are well known—the choice of the seeds, the way in which the nurseries should be looked after, and the way in which it should be planted, and so on. And he does all that is expected of him.

Leprosy in Manipur and Tripura

*1014. **Shri L. Achaw Singh:** Will the Minister of Health be pleased to state:

(a) the particular control measures adopted to check the spread of leprosy in Manipur and Tripura; and

(b) whether there are leprosy colonies for isolation of the leprosy patients?

The Minister of Health (Shri Karmarkar): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 126.]

I would like to add that in addition to the existing one Leprosy Pilot Unit of 30 bedded hospital and a leprosy colony run by A B Mission at Kangpoki, opening of a leprosy colony is under consideration of the Government of India.

Shri L. Achaw Singh: May I know whether it is a fact that some patients of the leprosy hospital at Chingmerirong, Imphal have been turned out because of great rush of patients?

Shri Karmarkar: Some patients have been turned out of the hospital?

Shri L. Achaw Singh: Yes, Sir.

Shri Karmarkar: I do not know whether anyone has been wrongly turned out by anybody.

Sale of Viking Aircrafts

*1015. **Shri Gajendra Prasad Sinha:** Will the Minister of Transport and Communications be pleased to state whether it is a fact that Indian Airlines Corporation have decided to dispose of all the Viking aircrafts?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): It has been decided by the Indian Airlines Corporation to dispose of their Viking Aircraft as and when it is possible for them to do so.

Shri Gajendra Prasad Sinha: May I know the reason for disposing of

these Viking aircrafts? May I also know the book price and the expected sale price of these Vikings?

Shri Lal Bahadur Shastri: The reason, of course, is obvious. We have got new Viscounts and the Vikings are now fairly old. So, it would be economical to dispose of them. As regards the other part of the question, I shall require notice.

Shri Gajendra Prasad Sinha: May I know how the expected purchasers of these Vikings are and whether the components of Viscounts are available in this country?

Shri Lal Bahadur Shastri: It is rather premature to say that. I cannot give any information just now.

Shri Jaipal Singh: With a view to easing the currency difficulty that we are faced with now, has the Corporation decided that they will sell them to hard currency countries only?

Shri Lal Bahadur Shastri: We will bear that in mind. As I said, nothing has been decided so far. It is in a very premature stage. Therefore, I cannot say anything.

Shri Karni Singhji: May I know whether the Government will consider putting Vikings on the airlines on which Dakotas are run at present and withdraw the Dakotas instead?

Shri Lal Bahadur Shastri: That depends on the condition of the aircraft. Some of the Dakotas are better than Vikings. In any case, that will also be borne in mind.

Shri R. Ramanathan Chettiar: Are the Viking aircrafts older than the Dakota Aircrafts?

Shri Lal Bahadur Shastri: They are both. Some of the dakotas are older than Vikings.

Shri Bimal Ghose: At the time when the Vikings were purchased, the fact that Viscounts were also available, was that also taken into consideration?

Shri Lal Bahadur Shastri: I do not follow what hon. Member said.

Shri Bimal Ghose: At the time when the Vikings were purchased, the Viscounts were still available.

Shri Lal Bahadur Shastri: That is not correct.

Mr. Speaker: The hon. Member will ascertain the position from his colleagues and then put the question.

Shri Bimal Ghose: At the time of the purchase of Vikings was the question gone into as to whether other types of aircrafts were available or not? Were these facts taken into consideration at the time of purchase of Vikings?

Mr. Speaker: It will always be done. Hon. Member has lost the original question.

आन्ध्र में अनाज का समाहार

*१०१६. श्री मधुसूदन राव : क्या ज्ञात तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि आन्ध्र प्रदेश में केन्द्रीय सरकार द्वारा अनाज का समाहार किया जा रहा है;

(ख) क्या यह काम राज्य सरकार का नहीं है; और

(ग) यदि हा, तो इस विशेष मामले में केन्द्रीय सरकार द्वारा इन कार्यों को अपने हाथ में लेने का क्या कारण है ?

ज्ञात तथा कृषि उपमंत्री (श्री अ० ज० चावल) : (क) जी हाँ ।

(ख) और (ग). जब अनाज का समाहार केन्द्रीय सुरक्षित भण्डार के लिये किया जाता है तो केन्द्रीय सरकार या तो स्वयं समाहार करती है या आवश्यक हो तो इस काम को राज्य सरकार को सौंप देती है । केन्द्रीय सरकार ने दूसरे राज्यों में भी मिलों और व्यापारियों से स्वयं अनाज का समाहार किया है जैसे, उड़ीसा से चावल और राजस्थान से अनाज ।

श्री बबुसुबन राव : धान्य प्रवेस में सेट्टल गवर्नमेण्ट ने जो धान्य जमा किया है, उसकी बजह से हमारे बाहर से धान्य मंगाने के सम्बन्ध में क्या सहायता मिली है?

Shri A. M. Thomas: If the hon. Member kindly puts the question in English, I can answer that.

Shri Karmarkar: Let him repeat the question.

श्री बबुसुबन राव : धान्य प्रवेस में सेट्टल गवर्नमेण्ट ने जो धान्य जमा किया है, उसकी बजह से हमारे बाहर से धान्य मंगाने के सम्बन्ध में क्या सहायता मिली है ?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): In Andhra the surplus is expected to be about 6 to 8 lakh tons. This year we expect a normal crop and so the surplus would be 6 to 8 lakh tons. After meeting the demand of the South Zone, whatever is left over will be taken up for the use of outsiders

Shri B. S. Murthy: May I know what assistance was given by the Andhra State in procuring rice by the officers?

Shri A. M. Thomas: No special assistance was asked for. Andhra Government has co-operated with us

Shri Ranga: What is the present position? Now that the new crop is coming in, Government has to announce its policy. Have they decided on the quantities that they would like to take from Andhra and have they also arranged the necessary wagons in a phased manner?

Shri A. M. Thomas: We have procured as on 8th December 1957 73,000 tons of rice from Andhra. In the three delta districts we are now procuring at the rate of controlled prices which, I think, the hon. Member as well as the House know well, as I have stated it on several previous occasions.

With regard to the future procurement prices, I don't think there is any difficulty. The Foodgrains Enquiry

Committee itself has reported certain prices to be adopted for the current year, and that price is not in considerable variance with the price that we are at present paying. So, I don't think there would be any difficulty in fixation of prices.

Then, with regard to movement and the difficulty just now mentioned by the hon. Member, there is at present some difficulty about movement. But, all the same, we are doing everything and the Railway Ministry is also co-operating with us to move as much quantity as possible. Out of 73,000 tons, which we have procured, we have been able to move about 57,564 tons.

Shri Ranga: In view of the fact that Government have not yet announced their price policy, that is, the price to be paid here and now for the crop, the rice millers are finding it difficult to purchase anything from the producers and the banks are also unwilling to advance any money, since the millers have not purchased it and advance can be made only on collateral security.

Shri A. M. Thomas: We will certainly be taking a decision on the price that will be paid for the crop that is coming in. That will also depend on the decision that we take on the recommendations of the Foodgrains Enquiry Committee. This is a matter which cannot be delayed. We realise that. We would be fixing the price that would be reasonable in the circumstances.

Rice in Andhra

*1017. Kumari M. Vedakumari: Will the Minister of Food and Agriculture be pleased to state:

(a) the policy of Government in regard to clearing off the old stocks of rice in Andhra, when the new crop has started arriving in the market; and

(b) the reasons why the indents for about 400 broad gauge wagons and 104 metre-gauge wagons in Andhra are still pending compliance with the Railways?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Surplus stocks of Andhra rice can freely move to other States within the Southern Zone where there is considerable demand particularly in Kerala. The Government of India are also purchasing rice in the three surplus Districts of Krishna, West Godavari and East Godavari.

(b) Due to dislocation of the services caused by heavy rains followed by the breaches on the Southern Railway in the first week of November, the movement of goods was seriously affected. Although through running of the full complement of trains has not yet been resumed, movement of rice has since commenced to the fullest extent possible.

Kumari M. Vedakumari: In answer to a Supplementary Question put by Mr. Heda on 28th November 1957, the hon. Deputy Minister has replied that due to breaches, which occurred in November, they could not supply the wagons. But the complaint was registered in October, that is, one month before the breaches. May I know the reason for that?

Shri A. M. Thomas: If you will look into the outstanding indents for the various months, you will find that there was some difficulty in October, when compared to previous months. For example, the outstanding indents on 1-7-57 was 2,900 and 2,448. Next month it came down to 180 and 1,066. Then the figures were 416 and 191. On 14-9-57, it was 63 and 16. On 31-10-57, it was 2322 and 2347. In the previous month, two weeks before that, it was 63 and 16. The inference is obvious that trade was not co-operating to move the quantities that were in stock.

Shri Ranga: Can we have an assurance that the Government continue their long-standing policy of giving first priority for the movement of foodgrains in view of the continued difficulty in the supply of foodgrains in different parts of the country and can we have an assurance that the Food Ministry has been taking sufficient steps in order to persuade the

Railway Ministry to place the necessary wagons at their disposal?

Shri A. M. Thomas: In this particular case, I may submit for the information of the House that the Southern Railway was prepared to co-operate with us to the fullest extent possible. The mistake was that trade was not co-operating properly at the proper time, and there was so much loss of capacity on account of that. On trade account, we have moved in the month of August 374 broad gauge wagons and 1046 metre gauge wagons. On Government account, 166 broad gauge wagons and 22 metre gauge wagons. In September, 361 broad gauge wagons and 627 broad gauge wagons. On Government account, 319 broad gauge and 274 metre gauge wagons. In October, you will find that we have moved 502 broad gauge wagons and 580 metre gauge wagons.

Shri Ranga: Against what demand? This does not help the House.

Mr. Speaker: The hon. Member is more than satisfied.

Shri Ranga: I want to make one submission. If he simply gives the figures, it does not help the House to get a proper picture of the situation unless we are given comparative figures and against what demand made by the Food Ministry were these wagons made available for movement?

Mr. Speaker: Are we going into a detailed discussion? The hon. Member wanted to know if sufficient number of wagons are supplied. The hon. Minister has replied and given some details 63, 16 and so on. He has also said that it was due not to deficiency in wagon supply, but due to non-cooperation of trade in this matter. Are we to go further? Are we having a detailed statement and making an enquiry here?

Shri Ranga: The figures should not be misleading.

Shri Feroze Gandhi: I only wanted to inform the Minister that 360 wagons meant only 6 trains.

Mr. Speaker: Hon. Members have got many methods of understanding.

Shri Hoda: Is the hon. Minister in a position to make a categorical statement that whatever surplus rice is available in Andhra, they will be in certain markets, and whatever rice goes into the market, they will purchase; whether the mills purchase or not, whether they co-operate or not is not the point. The point is rice with the peasant.

Shri A. M. Thomas: Whatever surplus rice there is in Andhra, with the stockists or producer which they hand over to the Government, we are prepared to take.

Shri B. S. Murthy: May I know whether the idea of conveying rice through the Buckingham canal to Madras has been examined by the Government

Shri A. M. Thomas: I wish to have notice.

Kakrapara Project

*1016. **Shri Jadhav:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Kakrapara Project will require more amount to complete it; and

(b) if so, how much?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) The original estimate amounted to Rs. 6.27 crores and was revised to Rs. 11.65 crores in 1954. It is understood that, on account of the construction of some essential cross-drainage works and alterations in the alignment, and capacity of channels, the actual expenditure will exceed the revised estimate and may come to approximately Rs. 17 crores. The Bombay Government have been requested to acquaint us with the details and the estimated revised cost of the Project.

Shri Khadilkar: May I know how far the additional expenses are due to wrong siting of the project, because, originally it was meant to be an irrigation project? There were no buyers

for the water in the area because it is a rainy area and therefore, this additional expense is being incurred.

Shri Hathi: I could not catch the first part of the question.

Shri Khadilkar: This project was intended to be an irrigation project. Even administrative expenses were not borne out, or received from the water charge from the agriculturists. Because of the wrong siting, this additional expense is being incurred. Originally it was meant as an irrigation project.

Shri Hathi: Even now, it is meant as an irrigation project. It is not a power project and the area is to be irrigated roundabout.

Shri Khadilkar: Is it not a fact that now there is a scheme to turn it into a power project?

Shri Hathi: No; not at all. This is not a project which is being converted into a power project. There seems to be some confusion. There was first a project which was to be an irrigation and power project, a multi-purpose project. But, in the initial stages, it was thought that we might first take a small project and keep it pending for a multi-purpose project. That multi-purposes project is now included in the Second Five Year Plan.

Shri Jadhav: May I know how much acreage is irrigated now and when the project is likely to be completed?

Shri Hathi: About 10,000 acres are being irrigated.

Shri Jadhav: When is the project likely to be completed?

Shri Hathi: The weir is completed. One side channel on the right side. The Left, I think, is progressing. It will take a couple of years.

Shri Dasappa: Does the project contemplate a betterment levy in view of the enhanced expenditure?

Shri Hathi: Generally, that is done by the State Government.

Shri Dasappa: Is it likely to be enhanced in view of the additional expenditure?

Mr. Speaker: You must ask the State Government.

Shri Hathi: That is the answer.

Community Project Administration

*1019. **Shri Harish Chandra Mathur:** Will the Minister of Community Development be pleased to state:

(a) whether Government have taken or propose to take any steps to democratise the Community Project Administration at the various levels of administration; and

(b) whether the programme of work and emphasis on developmental schemes have been reorientated?

The Minister of Community Development (Shri S. K. Dey): (a) and (b). Presumably, the Hon'ble Member is referring to the recommendations in regard to "Democratic Decentralization" made by the COPP Study Team on Community Projects and N.E.S. The report of the Team has recently been submitted to Government and is under examination. I may add, that the objective and effort of the Government throughout have been towards the transformation of the Community Development Programme into a people's programme, with emphasis progressively on production.

Shri Harish Chandra Mathur: May I know what effective measures have been taken during the six months to democratise this administration in view of the report and in view of the Minister's feeling that he has failed to enlist popular support?

Shri S. K. Dey: Panchayats have been more widely represented in the Block Advisory Committees. Almost in every State informal Consultative Committees have been created including Members of the State legislature, also Hon. Members of Parliament who are members of the Central Consultative Committee. In the same way, State Governments are taking steps to introduce non-official chairmanship of

Block Advisory Committees. In the same way, State Governments are trying to be more responsive to decisions taken by Block Advisory Committees on the budget or planning of the programme.

Shri Raghbir Sahal: I understand that the Balwantrai Mehta Committee to which reference was made by the hon. Minister has made recommendations on the Panchayat level, on the Block level and the District level for democratisation of the administration. I wish to know whether all the recommendations have been studied by the Government and any decisions have been arrived at and if so, when they are going to be implemented.

Shri S. K. Dey: Those recommendations are being rapidly studied by the various agencies both in the Ministry of Community Development, presumably in the Planning Commission and also in the other Ministries concerned with the Community Development Programme at the Centre.

WRITTEN ANSWERS TO QUESTIONS

Delhi Transport Service

*985. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state the amenities provided to the travelling public by the Delhi Transport Service during 1957 so far?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): A statement is laid on the table of the Lok Sabha. [See Appendix III, annexure No. 127.]

Cash Office, Central Railway

*989. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether the Reserve Bank of India, Bombay have expressed their difficulty to deal with Rs. 14 lakhs cash daily received from the Cash Office, Central Railway, Bombay;

(b) whether they have also suggested that the Cash Office should be split; and

(c) if so, what action has been taken in this regard?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) Yes. It has been suggested by the Bank that the earnings of various stations may be tendered at the nearest Branch of the Bank acting as their Agents, or, as an alternative, earnings of stations falling within particular regions or areas may be deposited in specific Branches of the Bank;

(c) A proposal from the Railway to set up one more Regional Cash Office at Jhansi in addition to the existing two Cash Offices at Bombay and Secunderabad has recently been accepted by the Railway Board.

Chilka Lake

*993. **Shri Sanganna:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 860 on the 17th August, 1957 in respect of the Chilka lake and state:

(a) whether any progress has since been made in this behalf; and

(b) if so, what?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) and (b). The State Government have stated that for developing the lake as a tourist centre they are considering the question of purchasing the Rambha Palace belonging to the Raja Bahadur of Khallikote which is situated on the shores of the lake.

Scheme at Hindustan Shipyard Ltd.

*997. **Shri Yadav:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that regular training of the trainees in the Technical Training Scheme at the Hindustan Shipyard has not been

started yet, although the trainees have been receiving stipends from the Government;

(b) whether it is a fact that some of the trainees have complained about the arrangements for their training and the inadequacy of the stipends being paid to them; and

(c) if so, what action has been taken on these complaints?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) No. The training commenced in January, 1957 and the first batch of trainees has already completed ten months in a course of eighteen months duration.

(b) and (c). The main grievances of the trainees relating to messing facilities and inadequacy of stipends have already been examined. Proper messing facilities have now been arranged through a caterer. As regards stipends, the question is now before Board of Directors.

Enquiry into an Aircraft Accident

*1001. **Shri Matin:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 186 on the 15th November, 1957 and state:

(a) whether it is a fact that the pilot of Aero-45 aircraft which crashed near Bhiwandi on the 27th September, 1957 had no pilot licence;

(b) if so, the circumstances under which he was allowed to take off from Bombay;

(c) whether it is also a fact that the Certificate of Airworthiness for this aircraft was issued on the strength of the pilot's signature after he had made the test flights as per existing regulations though he was not qualified to perform these tests; and

(d) if so, the circumstances under which he was allowed to do these test flights?

The Minister of Transport and Communications (Shri Lal Bahadur

Shastri: (a) to (d). A statement is laid on the table of the Lok Sabha. [See Appendix III, annexure No. 128.]

Agricultural Production in Tripura

*1003. **Shri Bangahl Thakur**: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that the production in Tripura this year is not at all satisfactory and that somewhere it is less than 50%, somewhere 35% and somewhere 25% as compared to the previous year; and

(b) if so, the steps Government propose to take in this matter?

The Minister of Co-operation (Dr. P. S. Deshmukh): (a) Estimates of production of crops grown in Tripura territory are not yet available. However, according to preliminary estimates relating to acreage, it is estimated that the area under cotton, jute and rice during the current year may be lower by about 5, 11 and 10 per cent respectively as compared to last year. Area under sugarcane is, however, expected to be about 4 per cent. higher than that of last year.

(b) Improved seeds have been distributed to the cultivators for increasing agricultural production. Steps have also been taken to put the maximum area under summer paddy, rabi pulses and other rabi crops.

Diversion of Railway Line

*1005 { **Shri Radha Mohan Singh**:
Shri Sarju Pandey:

Will the Minister of Railways be pleased to state:

(a) whether any diversion of the Railway line between Suraimanpur and Reoti Stations of the North Eastern Railway has been proposed;

(b) if so, whether the U.P. Government have been consulted in the matter as promised by him; and

(c) whether any steps have been taken or are proposed to be taken to prevent the erosion by the River Ghogra at that place?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) A diversion of the Railway line has been proposed between Bakulha and Reoti Stations and not between Suraimanpur & Reoti Stations.

(b) Yes.

(c) The site of erosion was jointly inspected by a number of experts including Chief Engineer, Irrigation, U.P., Chief Engineer, Floods, C.W.P.C. and Chief Engineer, Railway and Director, C.W.P.C., Research Station, Poona. It was considered that 10 to 12 spurs should be constructed on this embayment and the Railway should for the present get back to a retired alignment.

Over-bridge in Delhi

*1006. **Shri Vajpayee**: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 699 on the 31st May, 1957 and state:

(a) whether the reconstruction of the railway overbridge at Lahori Gate, Delhi has since been completed; and

(b) if not, the reasons for the delay?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). The work on this over-bridge is being done jointly by the Railway and the Road Authorities. The Railway portion of the work has been completed. A part of the work of widening the road surface is yet to be completed by the P.W.D., as also the widening of the approaches. The work of the P.W.D. is held up due to certain difficulties in obtaining vacant possession of the land required for widening.

Directors of Indian Airlines Corporation

*1007. **Shri Arjun Singh Bhadauria:** Will the Minister of Transport and Communications be pleased to state how many of the Directors of Indian Airlines Corporation are men from the aviation industry who had knowledge and background of civil aviation prior to their appointments?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): One.

बस के किराये

*१०११. श्री क० भे० नालवीय : क्या परिवहन तथा संचार मंत्री १४ दिसम्बर, १९५६ के भतारंकित प्रश्न संख्या ९१३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि क्या दिल्ली परिवहन सेवा के नियत किरायों में सुधार करने और डेढ़ घाने और साढ़े तीन घाने के टिकट चालू करने का कोई प्रस्ताव है ?

परिवहन तथा संचार मंत्री (श्री लाल बहादुर शास्त्री) : दिल्ली परिवहन सेवा में डेढ़ घाने वाले तथा साढ़े तीन घाने वाले टिकटों को चालू करने का कोई प्रस्ताव नहीं है, फिर भी मौजूदा किरायों की दरों में १ जनवरी, १९५८ से ५ नये पैसों की सम गुणन प्रणाली द्वारा संशोधन किया जायगा ।

Nationalisation of Transport Services

*1012. **Shri Balarama Krishnaiah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether there is any proposal to encourage the nationalisation of bus transport in all the States;

(b) if so, the amount of loan granted to all the States so far to assist the State Governments to implement these schemes successfully; and

(c) the loan granted to Andhra Pradesh so far?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) There is no such proposal. However, schemes of the State Governments for nationalisation of passenger road transport are examined in accordance with the general policy laid down by the Government of India in this behalf.

(b) and (c). Nil.

Purchase of Ferry Crafts

*1013. **Shri Amjad Ali:** Will the Minister of Transport and Communications be pleased to refer to reply given to Starred Question No. 42 on the 12th November, 1957 and state:

(a) which Government, of the State of Assam or the Government of India are scrutinising the tenders for the purchase of the ferry crafts for crossing Brahmaputra at Jogighopa Panchratna in the State of Assam;

(b) how long they have been on the anvil of scrutiny;

(c) when they are likely to be completed; and

(d) when the two crafts are likely to be put into operation?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) The Government of India in consultation with the Government of Assam.

(b) Since January 1957.

(c) Early next year.

(d) The craft are likely to be put into operation nearly 1½ years after a firm order is placed for their manufacture.

Hydrographic Survey

*1020. **Sardar Iqbal Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have drawn some programme for the hydrographic survey; and

(b) the details of the programme for this year?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 129]

National Projects Construction Corporation

*1021. Shri Ghosal: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Board of the National Projects Construction Corporation has been formed; and

(b) if so, the States participating in it?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) Bihar, Jammu and Kashmir, Kerala, Madhya Pradesh and Rajasthan.

Family Planning Training and Research Centre, Bombay

*1022. Shri Subbiah Ambalam: Will the Minister of Health be pleased to state the number of doctors from Madras State who have so far received training at the Family Planning Training and Research Centre, Bombay?

The Minister of Health (Shri Kar-markar): One doctor deputed by the Kasturba Gandhi Maternity Home, Madras, received training in the first course conducted from the 2nd September, 1957 to the 31st October, 1957, at the Family Planning Training and Research Centre, Bombay.

केन्द्रीय सिंचाई तथा विद्युत् बोर्ड का सम्मेलन

*१०२३. श्री मोहन स्वामी : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सिंचाई और विद्युत्

बोर्ड का २८वां वार्षिक सम्मेलन २५ नवम्बर, १९५७ से सड़की में हुआ था ; और

(ख) यदि हां, तो क्या सम्मेलन द्वारा की गई सिफारिशों का विवरण सभा-पटल पर रखा जायेगा ?

सिंचाई और विद्युत् उपमंत्री (श्री हाथी) : (क) जी, हां ।

(ख) एक विवरण सभा पटल पर रखा दिया है । [देखिये परिशिष्ट ३, अनुबंध संख्या १३०]।

C.P.W.D. Roads in Rajasthan

*1024. Shri Karni Singhji: Will the Minister of Transport and Communications be pleased to state the total amount allotted during 1956-57 for the construction of C.P.W.D. roads in Rajasthan?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): Rs. 0.29 lakhs.

Rajkharsawan-Gua Line

*1025. Shri S. C. Godsora: Will the Minister of Railways be pleased to state:

(a) since when the construction of doubling of railway lines from Rajkharsawan to Gua is going on; and

(b) the compensation already given to the land-owners?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Doubling works started from February 1956.

(b) Compensation has yet to be paid.

सरयू नदी पर रेल का पुल

*१०२७. श्री ज० डी० मिश्र : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरयू नदी पर धायोध्या के पुल को स्थायी बनाने का ठेका उस के सर्वेक्षण के पश्चात् बहुत पहले दिया जा चुका है ; और

(ख) यदि हाँ, तो अब तक काम प्रारम्भ न होने के क्या कारण हैं और काम के कब तक प्रारम्भ होने की संभावना है ?

रेलवे उपमंत्री (श्री शाहनवाज खान) :
(क) रेलवे ने इस तरह का कोई ठेका नहीं दिया है ।

(ख) खर्च नहीं उठता ।

Derailment of Goods Train

*1028. { Shrimati Ila Palchoudhuri:
Shri Biren Roy:
Shri N. E. Munisamy:
Shri Vajpayee:

Will the Minister of Railways be pleased to state :

(a) whether it is a fact that goods train of the Meter Gauge of the Western Railway was derailed on the 27th November, 1957 between Nim-Ka-Thana and Kanwat stations on the Ahmedabad-Delhi route;

(b) if so, the causes therefor; and

(c) the number of casualties and the total amount of loss of property, if any?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes; at about 13.15 hours on 27th November 1957, while No. 875 Up Goods train, ex Rewari to Phulera was passing mile 125/21 between Nim-ka-Thana and Kanwat stations, on the Rewari-Phulera Metre Gauge Chord line of the Western Railway, the engine tender and 29 wagons derailed, of which 11 capsized.

(b) *Prima facie* the derailment was caused by the breakage of right front Axle Guard of Wagon No. 10141, fourth from the engine.

(c) Seven persons received simple injuries. The approximate cost of damage to Railway property was Rs. 12,500 and to the public property about Rs. 450.

Upgrading of Railway Legal Staff

*1029. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Railways be pleased to state:

(a) whether the question of upgrading of pay scales and promotion to gazetted rank of Law Assistants Law Inspectors, Chief Court Inspectors etc. doing legal work of the Railways have been considered.

(b) whether any representations in this regard have been received and considered;

(c) if so, the nature of the decisions taken; and

(d) the nature of duties and the work that this class of railway employees perform?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). Representations have been received from Law Assistants, Law Inspectors etc. asking for higher scales of pay and promotion to gazetted rank. These have been considered. Their pay scales are considered adequate and they are already eligible for promotion to Class II service.

(d) Their duties broadly relate to examination of claims cases, examination of other cases having legal implications and assisting the Law Officers and the Railway Pleaders in the defence of such cases.

"Bad Climate" Allowance

*1030. { Dr. Ram Subhag Singh:
Shri H. N. Mukerjee:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that special pay in the form of a 'bad climate' allowance has been granted to non-gazetted employees in certain stations on Western and South-eastern Railways;

(b) what are the said stations;

(c) whether similar allowance is to be provided for on other 'bad climate' stations;

(d) if so, whether lists of such places have been prepared in each Railway zone; and

(e) the approximate number of such places in each zone?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes Sir.

(b) *Western Railway.*

Talala, Chitradvad, Waghai, Netrang, Unai, Tanakhla.

South-Eastern Railway.

Arjuni, Khaparkheda, Raipur, Salekasa, Khapa, Mohgaon, Bakal, Khongsara, Seoni, Bissumcut Iack.

(c) to (e) A similar allowance has been sanctioned at 105 other stations, of which 54 are on the North-Eastern, 48 on the Southern, 2 on the Central and 1 on the Eastern Railway. The grant of such an allowance at 14 more stations on the Southern and 3 more on the Central is under consideration.

2. A statement showing the names of stations where special pay is admissible, showing also the rate of special pay and also the names of 17 stations, for which the grant of special pay is under consideration, is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 131].

स्वास्थ्य स्वास्थ्य कानून में प्रकृतियों की योजना

* १०३१. श्री नरेश वर्मा : क्या स्वास्थ्य मंत्री ११ दिसम्बर, १९५६ के तारकित प्रश्न संख्या १०७१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) स्थानीय स्वास्थ्य कानून में प्रकृतियों प्राप्त करने के लिये भारतीयों को विदेश भेजने की जिस योजना पर विचार किया जा रहा था, क्या इस बीच उस के बारे में अन्तिम निर्णय कर लिया गया है ;

(ख) यदि हाँ, तो कुल कितने व्यक्ति छोटे गये हैं ;

(ग) क्या उन के नाम, पते, योग्यता, किस देश में कितने दिन की ट्रेनिंग लेंगे, उन्हें भारत सरकार प्रादि के द्वारा वित्तीय व अन्य प्रकार की सहायता किस परिमाण में दी जायेगी, प्रादि के सम्बन्ध में एक विवरण सभा-पटल पर रखा जायेगा ;

(घ) यदि उपरोक्त भाग (क) का उत्तर नकारात्मक हो, तो विलम्ब के क्या कारण हैं ; और

(ङ) देर से देर कब तक निर्णय हो जाने की आशा की जाती है ?

स्वास्थ्य मंत्री (श्री कर्मकर) : (क) जी हाँ ।

(ख) १४ व्यक्ति छोटे गये थे जिन में से इस बीच दो व्यक्तियों की उम्मीदवारी सम्बन्ध राज्य सरकारो ने वापिस ले ली है ।

(ग) एक विवरण सभा मेज पर रखा दिया गया है । [हेजिये परिशिष्ट ३, अनुसूच्य संख्या १३२].

(घ) और (ङ) ये प्रश्न नहीं उठते ।

Deputation of Officer to Nepal under F.A.O.

*1032. Shri Bibhuti Mishra: Will the Minister of Food and Agriculture be pleased to state whether it is a fact that Government of India have lent the services of a Superintending Engineer to Nepal Government under F.A.O. to draw up irrigation schemes for Terai area?

The Minister of Co-operation (Dr. P. S. Deshmukh): A Superintending Engineer of the Government of Bihar has been assigned to the F.A.O. to assist the Government of Nepal in the selection, design and construction of irrigation works.

Construction of Bridges

*1033. **Shri Sanganna:** Will the Minister of Railways be pleased to refer to the answer given to Unstarred Question No. 1008 on the 29th August, 1957, in respect of the Dicken's Formula in the construction of bridges and state:

(a) whether the investigation by the High Level Committee has been completed; and

(b) if so, with what results?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) No, Sir.

(b) Does not arise.

Holding up of Night Air-mail Plane

*1034. **Shri Raghunath Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that on the night of 23rd or 24th October, 1957 an attempt to hold up the night air-mail plane leaving Santacruz (Bombay) was made and a man was injured; and

(b) if so, what is the fact of the case?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) It is difficult to say whether it was a deliberate attempt to hold up the aircraft in question.

(b) A statement is laid on the table of the Lok Sabha. [See Appendix III, annexure No. 133].

Committee on Training of Civil Pilots

*1035. **Shri Matin:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a Committee on Training of Civil Pilots has recently been constituted;

(b) if so, the personnel of the Committee;

(c) whether any representatives from Indian Commercial Pilots Association and Indian Pilots Guild

have also been included in the above Committee; and

(d) if not, the reasons therefor?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes, Sir.

(b) A statement is laid on the table of the Lok Sabha. [See Appendix III, annexure No. 134].

(c) No, Sir.

(d) It is not within the terms of reference of this Committee to go into the service conditions and emoluments of the pilots.

Cancellation of Road Permits in Manipur

*1036. **Shri L. Achaw Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the State Transport Authority in Manipur has cancelled the road permits for all vehicles plying from Mao to Manipur Road;

(b) if so, the reasons thereof; and

(c) whether it is a fact that formerly permits were given for the whole route from Imphal to Manipur Road by the same Authority?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) to (c). A statement giving the information required is laid on the table of the Lok Sabha. [See Appendix III, annexure No. 135]

Section Officers in Railway Board Office

*1037. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Union Public Service Commission have approved of panels of Section Officers Grade II and III drawn from the Railway Board's Secretariat Service in its initial constitution;

(b) whether the principle of fixing the seniority of those persons on those panels was based on their seniority in the cadre of Assistants in the Railway Board; and

(c) whether the same principle would be observed in the subsequent panels of Section Officers Grade III prepared by the Railway Board?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) No.

(c) Does not arise.

Import of French Noratlas Commercial Aeroplane

*1038. { Shri Basumatari:
Shri A. S. Saigal:
Shri Amjad Ali:

Will the Minister of Transport and Communications be pleased to state:

(a) whether a French Noratlas Commercial Aeroplane F-BFRG has been imported into India;

(b) if so, by whom and what is the financial arrangement;

(c) whether Government have given the necessary permission to purchase and import F-BFRG;

(d) whether the firm that intends to import the Noratlas F-BFRG is the same firm that has been handed over operations in Nepal by Indian Airlines Corporation subject to their being an Associate of Indian Airlines Corporation and to operate with the Corporation staff and equipment having none of their own; and

(e) if so, whether the import of this type of aircraft will assist or aid Indian Airlines Corporation?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes, Sir.

(b) M/s. Kalinga Air Lines, Calcutta have imported this aircraft for demonstrational operations for a period of 3 months.

(c) No, Sir.

(d) No, Sir.

(e) Does not arise.

हिमाचल प्रदेश में विद्युत् योजनायें

*१०३६. श्री पद्म देव : क्या लिखाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश के जिला चम्बा में तीसा तथा जिला महासु में रोहडू में बालू की गई विद्युत् योजनायें कब तक पूरी हो जायेंगी ;

(ख) इन योजनाओं के बालू होने में विलम्ब के क्या कारण हैं ; और

(ग) इन योजनाओं पर कितना धन व्यय हुआ है और अब तक कौन-कौन से काम सम्पादित हो चुके हैं ?

लिखाई तथा विद्युत् उन्नयनों (श्री हार्शी) : (क) से (ग) विवरण सभा पटल पर रख दिया है। [वैश्विके परिशिष्ट ३, अनुबन्ध संख्या १३६]।

Growth of Desert in Punjab

*1040. Sardar Iqbal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of Punjab have asked the Government of India for financial help to check the growth of desert in that state; and

(b) if so, the amount asked for and the amount sanctioned?

The Minister of Co-operation (Dr. P. S. Deshmukh): (a) Yes, Sir.

(b) The amount asked for is Rs. 7.03 lakhs and that sanctioned is Rs. 5.87 lakhs.

Co-operative Movement in West Bengal

*1040. { Shri Ghosal:
Shri T. K. Chaudhari:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of West Bengal have approached the Union Government for a loan for the expansion of Co-operative movement in West Bengal;

(b) if so, whether that loan has been given; and

(c) the amount thereof?

The Minister of Co-operation (Dr. P. S. Deshmukh): (a) Yes, Sir.

(b) and (c). During the year 1956-57, a loan of Rs. 5.08 lakhs was given to the West Bengal Government for Co-operative Development Schemes. During the current year 1957-58, an amount of Rs. 3.86 lakhs has been allocated as a loan to West Bengal and the State Government informed accordingly.

Ex-Bikaner Railways

*1042. Shri P. L. Barupal: Will the Minister of Railways be pleased to refer to the replies given to Unstarred Question No. 688 on the 17th August, 1957 and Unstarred Question No. 277 on the 28th May, 1957 regarding the staff of ex-Bikaner Railways and state:

(a) the latest decision taken by Government relating to the fixation of the seniority of different categories of ex-Bikaner Railway employees vis a vis the staff of Delhi—Rewari—Fazilka Section of the ex-B.B. & C.I. Railway; and

(b) if no decision has yet been taken the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) A statement showing the decisions taken by the Northern Railway administration in consultation with their recognized

Union is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 137].

(b) Does not arise.

Foreign Mail

*1043. { Shri Vajpayee:
Shri Mohan Swarup:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the present arrangements at the Foreign Post Office in New Delhi are entirely inadequate to cope up with the mass of foreign mail received; and

(b) if so, the steps Government have taken in this regard?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 138]

Retrenchment of Workers of D.V.C.

{ Shri S. M. Banerjee:
Shri Tangamani:
Shri T. K. Chaudhuri:
*1044. { Shri Pramathanath Banerjee:
Shri B. Dasgupta:
Shri S. Ghose:
Shri Ghosal:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that nearly 10,000 workers of Damodar Valley Corporation are to be discharged by March, 1958, and

(b) if so, what steps are being taken to provide them with alternative employment?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) About six to seven hundred workers are likely to be declared surplus by March, 1958.

(b) The West Bengal and Bihar Governments and the Establishments under the Ministries of Steel, Mines and Fuel, Commerce and Industry and Railways have been requested to make special efforts to absorb the surplus Damodar Valley Corporation employees. It has been suggested to them that recruitment teams from the various establishments under their control may be asked to visit the Damodar Valley Corporation to select suitable candidates.

The Officer on Special Duty in the Directorate General of Resettlement and Employment was recently deputed to visit the Damodar Valley Corporation. He has approached all important employers both in the private and public sectors in the region to secure preference for the surplus Damodar Valley Corporation employees in recruitment.

एयर इन्डिया इंटरनेशनल

(फ्लाइट नं० १०४)

*१०४५ { श्री मधुसूदन राव :
श्री वेकलेकर :
श्री तंगामरिः
श्री स० स० बनर्जी :

क्या परिचालन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एयर इन्डिया इंटरनेशनल का विमान (फ्लाइट नम्बर १०४), जिसे २५ अक्टूबर, १९५७ को बहुत सबेरे बम्बई पहुंचना चाहिये था, दिल्ली की ओर रवाना कर दिया गया, ताकि मंत्रिमंडल के एक मंत्री दिल्ली में एक बैठक में शामिल हो सकें ;

(ख) क्या यह भी सच है कि काहिरा से चलने के पूर्व विमान के रास्ते को बदलने के कोई कारण यात्रियों को नहीं बताये गये ; और

(ग) यदि हां, तो क्या इससे उक्तके के अगले स्थान के बारे में सम्बन्धित यात्रियों

के साथ एयर इन्डिया इंटरनेशनल द्वारा किये गये समझौते का उल्लंघन नहीं होता ?

परिचालन तथा संचार मंत्री (श्री ज्ञान बहादुर शास्त्री) : (क) वह विमान जो २४ अक्टूबर सन् १९५७ को दोपहर के एक बजे कर ५ मिनट पर बंबई पहुंचने के लिये अनुसूचित था एक तो इंजन की सराबी की वजह से और दूसरे सराब मौसम होने की वजह से ज्यूरिख पर रुका रहा। यह मालूम होने पर कि यह विमान के बंबई में २५-१०-५७ को लगभग ५ बजे सुबह पहुंचने की धाशा है निगम के उच्च प्रबन्धकर्ताओं ने अपनी जिम्मेदारी पर उसे दिल्ली होकर बम्बई ले जाना निश्चय किया। उन्होंने सोचा कि विमान बंबई लगभग ६ बजे पहुंच जायगा और यात्रियों को ५ बजे के स्थान पर ६ बजे पहुंचने में कोई विशेष असुविधा न होगी। जब तक कि यह मालूम हुआ कि विमान को वहां से चलने में और अधिक देरी होगी पहिले निश्चय को बदलने के लिये पर्याप्त समय नहीं था।

(ख) एयर इन्डिया इंटरनेशनल के कैरो विमानपतन के डिस्ट्रिक्ट मैनेजर तथा उनके कर्मचारियों ने व्यक्तिगत रूप से यात्रियों को बता दिया था कि विमान, चालन सम्बन्धी कारणों से, दिल्ली की ओर मोड़ा जा रहा है।

(ग) एयर इन्डिया इंटरनेशनल यह नहीं समझता कि इससे यात्रियों के साथ किये गये समझौते का उल्लंघन हुआ है।

Study in Forestry

*1046. { Shri Shree Narayan Das:
Shri Radha Kaman:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any Indian team of officers has gone to Finland to study modern methods of forestry and better utilisation of forest products;

(b) if so, for how long they will study there;

(c) whether any Finish experts have come to India to study and examine the possibilities of setting up modern forest industries in the country;

(d) whether they have submitted any reports; and

(e) if so, the nature of suggestions made?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) A team of four Officers has been deputed to Finland for training in the field of forestry.

(b) One year.

(c) Yes. Two such experts are working at the F.R.I. Dehra Dun.

(d) No.

(e) Does not arise.

Seed Potatoes

*1047. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received any representation against the total ban on import of seed potatoes from Burma;

(b) if so, the action taken in this regard; and

(c) how far has this ban adversely affected potato sowing in the country?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) Yes, Sir.

(b) These representations have been examined carefully and it is considered that the import of potato seed from Burma is not indispensable.

(c) Adequate supplies of good quality seed potatoes are produced in the country and as such this ban should have no adverse effect on potato sowing in the country.

Oriya Language

*1048. **Shri Sanganna:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1492 on the 11th September, 1957 regarding the use of Oriya language on South-Eastern Railway and state the further progress, if any, made in this behalf?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): Oriya, as regional language, is used on the South Eastern Railway for the purposes mentioned in the reply to Unstarred Question No. 1492 on 11-9-57. No other purpose is contemplated at present.

Consultative Committee of Overseas Shipping Interests

*1049. **Sardar Iqbal Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the Consultative Committee of Overseas Shipping Interests met recently;

(b) if so, the suggestions made to improve overseas shipping interest; and

(c) the reactions of Government thereto?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) to (c) The Consultative Committee of Overseas Shipping Interests met at New Delhi on the 9th October, 1957, mainly to review the effect of the measures taken earlier to reduce congestion obtaining in various ports in India. The Conference noted with satisfaction the marked improvement in the situation. No other item was discussed at the meeting.

Sleeping Coaches

*1050. { **Shri S. M. Banerjee:**
Shri Tangamani:

Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to have sleeping coaches in all mail and express trains; and

(b) if so, when a decision is likely to be taken?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) and (b). So far sleeping accommodation in III Class has been provided as an experimental measure only on a few selected trains. Two different types of coaches are on trial. The type of sleeper coach to be adopted as the standard is under consideration, and as soon as a decision is taken, construction of additional coaches of that type and putting them on trains on which the services is not now available, will be taken in hand.

Semaria Ghat Accident Report

*1051. **Shri Bibhuti Mishra** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 637 on the 25th November, 1957 regarding sinking of a Railway Barge on the 7th September, 1955 at Semariaghat and state:

(a) whether it is a fact that a Fact-Finding Committee was appointed by Government;

(b) if so, whether the report of the Committee will be laid on the Table; and

(c) who was responsible for the accident?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) Yes, Sir.

(b) No, Sir.

(c) Shri Rasul Serang of P. S. Chupra.

Procurement of Rice in Manipur

*1052. **Shri I. Achaw Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the State Trading Office in Manipur will continue to deal in rice export business in that territory in view of the fact that the Manipur Apex Co-operative Marketing Society Ltd. has been formed for mar-

keting of all agricultural produce in Manipur;

(b) the number of procuring agents appointed for the purpose of procurement of rice and paddy for the whole territory;

(c) whether their services will be utilised along with those of the co-operative societies for purchase of paddy and rice;

(d) whether there is any proposal to start other co-operative marketing societies in other village centres other than at Moirang; and

(e) what is the procurement price of rice and paddy fixed by Government according to the decision of the recent meeting convened by the Chief Commissioner?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) to (e). The State Trading Organisation would continue to function and purchases will be made through co-operative societies wherever suitable societies exist. In other places purchases will be made either direct from cultivators or through selected procuring agents. The question of revision of the procurement price is under consideration.

Cardamom Experimental Garden

1461. **Shri R. Narayanasamy:** Will the Minister of Food and Agriculture be pleased to state whether it is a fact that Government propose to open a Cardamom Experimental Garden in Devicoolam Taluq, Kerala State?

The Minister of Cooperation (Dr. P. S. Deshmukh): Yes. The Government of India have sanctioned a scheme for the establishment of a Cardamom Research Station in Kerala State. The site of the station has not so far been finally decided upon.

Damage to Books

1462. **Shri Vajpayee:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that books and magazines imported from abroad

were damaged in New Delhi Post Office in July, 1957 as they were left in the open by the staff;

(b) if so, the nature and extent of damage caused; and

(c) the amount to be paid as compensation to the booksellers?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) On 15-7-57, a consignment of 28 bags stored under a tin shed was noticed to be wet.

(b) Outer covers of 7 books are reported to have been damaged.

(c) No claim has been preferred nor is any compensation admissible, the articles being unregistered.

Pyrethrum Plants

1463. Shri E. Narayanasamy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government propose to plant Pyrethrum plants in the slopes of the Nilgris, Kodaikanal and Shevaroy Hills; and

(b) if so, the steps taken thereon?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) No Sir. The Government of India have no proposals in hand for planting pyrethrum. It has been ascertained (where the Madras State Government (where the localities named lie) that they have no such proposals either. The Development of D.D.T. has put pyrethrum out of the field of antimalarial insecticides and there would scarcely be any case for raising it in plantations now.

(b) Does not arise.

Post Office Savings Bank Accounts

**1464. { Shri Hem Raj:
Shri Padam Dev:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether all the Post Office Savings Bank Accounts of the displaced

persons have been transferred to India from Pakistan; and

(b) the amount still outstanding which requires adjustment with that Government?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) No.

(b) Rs. 47,83,468 approximately.

Assessment of Land Revenue

1465. Shri P. G. Deb: Will the Minister of Transport and Communications be pleased to state:

(a) whether the people of Deogarh Sub-division of Sambalpur District in Orissa whose lands have been acquired for the National Highway No. 6 are being assessed usual land revenue by the State Government on those very lands since 1950; and

(b) if so, the steps Government propose to take in the matter?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes, Sir.

(b) The State Government have already taken up the question of the abatement of land revenue which will be applied with retrospective effect.

Doctors and Hospital Beds in States

1466. Shri Supakar: Will the Minister of Health be pleased to state:

(a) the ratio of doctors to the total population in each State after the reorganisation of the States; and

(b) the total number of hospital beds in each State?

The Minister of Health (Shri Kar-markar): (a) and (b). The required information is being collected and will, when available, be placed on the Table of the Lok Sabha.

Hospital Beds

1467. Shri Supakar: Will the Minister of Health be pleased to state the number of hospital beds attached

to various Medical Colleges and Schools in each State?

The Minister of Health (Shri Kar-markar): The requisite information is being collected and will be laid on the Table of the Lok Sabha in due course.

Jammu and Kashmir

1468. Shri Yajnik: Will the Minister of Community Development be pleased to state the total amount

given to the Jammu and Kashmir State from the 1st November, 1947 to the 31st March, 1957, year-wise under the following heads:

- (i) The Community Projects; and
- (ii) The National Extension Service?

The Minister of Community Development (Shri S. K. Dey):

(Figure in lakhs of Rs.)

Year	Community Projects	National Extension Service
1947-48 to 1953-54
1954-55	4.0	..
1955-56	5.66	5.0
1956-57	7.34	24.21

Aid to Kashmir

1469. Shri Yajnik: Will the Minister of Transport and Communications be pleased to state the total amount given to Jammu and Kashmir State from 1st November, 1947 to 31st March, 1957, each year under the following heads:—

- (i) Roads Development,
- (ii) Tunnels,
- (iii) Bridges,
- (iv) Repairs, clearing snow and passes from the roads, and
- (v) Officers' Quarters and coolies' huts?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): The amounts given by the Ministry of Transport & Communications to the Jammu and Kashmir State from 1st November, 1947 to 31st March, 1957, each year, for the development and maintenance and repairs of roads and tunnels, are given in the statement placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 139].

Expenditure on bridges, Officers' quarters, and coolies' huts is included in these figures and cannot be separated without disproportionate labour.

Foot-bridge near Gudivada Station

1470. Shri M. V. Krishna Rao: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that the public are harassed by the constant closure of the railway gate at the level crossing near Gudivada Station on the Gudivada-Masulipatam Road in Southern Railway; and

(b) whether Government propose to construct an over-bridge or an under-bridge to relieve the traffic congestions at the level crossing?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) No, Sir. Government are not aware of any harassment to the public. The level crossing gates have to be closed whenever there is either a train passing or shunting is in progress. This may have at times caused certain inconvenience to the public.

(b) No, Sir, not at present. No such proposal has been received from the State Government. Replacement of level crossings by over or under-bridges is undertaken on the specific recommendation of the State Government concerned and on their accept-

ance to bear their portion of the cost, as per extant rules.

Plant Diseases

1471. **Shri Sugandhi:** Will the Minister of Food and Agriculture be pleased to state:

(a) the plant diseases that caused heavy loss of output to anticipated levels of productions of paddy, wheat, jowar and bajra for the years 1954-55, 1955-56 and 1956-57 state-wise;

(b) whether any preventive or curative remedies have been found out by the research institutions against such diseases;

(c) if so, whether any of these remedial measures have been tried out in any of the project areas; and

(d) if so, with what results?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) to (d). No report of any epidemic of unusual severity was received in respect of these crops during 1954-55, 1955-56 and 1956-57, except in the case of wheat, which was severely attacked by rust in 1955-56 in the Jabalpur division of Madhya Pradesh and some districts of Bihar. In these areas the losses were aggravated because of the drought conditions. A statement showing the list of common plant diseases which affect these crops, their state-wise distribution and remedial or curative methods is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 140]. No report about the trial of these remedial measures in any of the project areas has been received from any of the State Governments but the State Plant Protection Organisations have arranged for extensive demonstration trials for the control of plant diseases by prophylactic treatment with pesticides. Attempts have been made to popularise these measures and methods through publicity, propaganda and demonstration in the National Extension Service, Community Develop-

ment and other areas. The diseases have been successfully controlled wherever known remedial measures have been adopted.

Kurduwadi-Miraj Line

1472. **Shri Sugandhi:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 729 on the 31st May, 1957 regarding the survey of the narrow gauge line on the Central Railway between Kurduwadi and Miraj Stations and state:

(a) the present daily average number of passenger traffic in this section;

(b) the present daily average volume of goods traffic; and

(c) the estimated cost of converting the present narrow gauge line into a broad gauge line?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) 5785.

(b) 260 tons from Kurduwadi to Miraj and 80 tons from Miraj to Kurduwadi.

(c) The cost will be known only after the survey is completed.

Import of Foodgrains

1473. **Shri Yajnik:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of wheat and rice which were imported by Government from abroad during the last five years ending the 31st March, 1957, giving separate figures of the imports of wheat and rice indicating the names of the countries from which the same were imported;

(b) the total amount of the freight-bill or charter hire which was paid on these imports;

(c) the amount of such freight paid to national ships and to foreign ships;

(d) the quantity of wheat and rice imported as a result of the arrangement made under P.L. 480 from the time the arrangement was made upto the 31st October, 1957 and the amount of freight paid on such imports, (separate figures being given for the amount of freight paid to national ships and that paid to the foreign ships); and

(e) the programme of Government for the import of wheat and rice for the remaining portion of the current years, viz., 1957-58 and for the next year, viz., 1958-59, giving separate figures for the quantity of wheat and of rice which Government have planned to import during these periods?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) to (d). A statement giving necessary information is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 141]

(e) The future programme of imports has not yet finalised.

National Highway No. 6

1474. **Shri N. M. Deb:** Will the Minister of Transport and Communications be pleased to state whether there is a proposal to widen the hilly road between Keonjhar and Pal-lahara which is a part of National Highway No 6?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): The hilly section of National Highway 6, between Keonjhar and Pal-lahara, is a new road under construction. The first stage work is in progress. After that improvement to National Highway standards, including widening, will be undertaken.

Bridge over Subarnarekha

1475. **Shri N. M. Deb:** Will the Minister of Transport and Communications be pleased to state when the bridge over Subarnarekha on National Highway No. 6 will be completed?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): The bridge is likely to be completed by the middle of 1959.

बिझानेर में तार तथा टेलीफोन की सुविधाएँ

१४७६ की प० सा० बाक़राल : क्या परिब्रह्म तथा संचार मंत्री यह बताने की कृपा करेंगे कि राजस्थान में १९५६ में कितने तथा कहा कहा तार तथा टेलीफोन बर खोले गये ?

परिब्रह्म तथा संचार मंत्री (श्री लाल बहादुर शास्त्री) : इस सम्बन्ध में एक विचारण सभा के पटल पर रख दिया गया है। [देखिये परिशिष्ट ३, अनुबन्ध संख्या १४२]

Delay in Postal Deliveries

1477. { Shri H. N. Mukerjee:
Shri M. Elias:

Will the Minister of Transport and Communications be pleased to state:

(a) whether his attention has been drawn to the grievance of people residing in and about Dainhat Municipality, District Burdwan, West Bengal that money orders, letters and other postal articles are not delivered on the same day on which they are received; and

(b) if so, whether such restrictions will be removed?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) and (b). Money orders, letters and other postal articles are delivered in Dainhat proper on the day of their receipt. Complaints have however been received of delay in delivery in areas around Dainhat. These delays were due to the large increase in population and establishment of new refugee colonies. Necessary additional staff has since been sanctioned for Dainhat Post Office to enable delivery of mails in all these contiguous areas on the day of receipt.

Post and Telegraph Offices in Andhra Pradesh

1478. Shri Satyanarayana: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government had any plan for 1957 to open new Post and Telegraph Offices in the Tribal Areas of Andhra Pradesh;

(b) if so, the particulars about the new Post and Telegraph Offices opened;

Post Offices

- 1 Mondenikalu (Visakhapatnam)
- 2 Konulova (East Godavari)
- 3 Pantapalli (East Godavari)
- 4 Marriveedu (do-)
- 5 Narasapuram (do-)

(c) None.

(d) Does not arise.

Construction of Tramways in Bihar

1479. { Shri Shree Narayan Das:
 { Shri Radha Raman:
 { Shri Mohan Swarup:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any Central loan to construct tramways in factory areas of Bihar has been granted to Bihar Government;

(b) whether there is any scheme or programme drawn-up in this regard;

(c) if so, what they are; and

(d) the amount of loan sanctioned and given so far?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) to (d). With a view to enabling the sugar factories in Bihar to lay down tramways in and around the cane belt so as to provide the much needed transport facilities to cane-growers in distant areas, it is proposed to give interest bearing loans repayable in five equal

(c) the particulars of the Post and Telegraph Offices closed during 1957; and

(d) the reasons for closing down these offices?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes.

(b) Particulars of the Offices opened during 1957.

Telegraph Offices

- 1 Addatipola (East Godavari)
- 2 Rampachodovaram (East Godavari)

annual instalments. A provision of Rs 50 lakhs has been made in the Second Five Year Plan for this purpose. The State Government has, however, asked for a loan of Rs. 5 lakhs only during the year 1957-58

Bridges between Nizamuddin and Okhla

1480. Shri D. C. Sharma: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 499 on the 6th August, 1957 and state the progress since made in regard to the construction of the two over-bridges on the railway track between the Nizamuddin and Okhla railway stations in Delhi?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): The progress made by the Railway and also by the Road Authorities in regard to the construction of the two over-bridges, one over Safdarjung Siding and the other over the main line near Jangpura level crossing, is given in the statement placed on the Table of the Lok Sabha. {See Appendix III, annexure No. 1431.

Development of Visakhapatnam Port

1481. { **Shri D. C. Sharma:**
Shri Balarama Krishnalah:

Will the Minister of Transport and Communications be pleased to state:

(a) the total amount allotted for the Visakhapatnam port during the First Five Year Plan and how much was spent during that period;

(b) the total allotment for the said port during the Second Five Year

(a) Total amount allotted during the First Plan
 Amount spent during that period

Rs. 301.10 lakhs

Rs. 136.93 lakhs

(b) Allotment during Second Plan

Rs. 350 lakhs

A statement showing the details of the works to be done is placed on the Table of the Lok Sabha. [See Appendix III annexure No. 144]

(c) Rs. 104 lakhs.

(d) About 500 to 1000 persons at a time

Re-employment of retired personnel

1482. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state:

(a) the reasons for the shortage of suitable officers for promotion in the Ministry of Transport and Communications in place of the retired ones.

(b) whether any representation has been made that re-employment of retired officers is injurious to the interests of those that were ripe for promotion; and

(c) the extra expenditure involved by the re-employment of retired officers?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) to (c) As far as is known, no representation has been received against re-employment of retired officers. If any specific instances are mentioned, the extra expenditure involved by way of re-employment of a retired officer could be calculated and requisite information furnished.

Plan and the details of the works to be done;

(c) the amount allotted for the current year; and

(d) how many additional men will get employment in these works to be executed during the Second Five Year Plan?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri):

Traffic at Visakhapatnam Port

1483. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state:

(a) the total tonnage of imports and exports which passed through the port of Visakhapatnam during 1954-55, 1955-56, 1956-57 and 1957-58 (upto the 30th November, 1957); and

(b) the names of important commodities imported and exported at the port during the same period?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a)

1954-55	1,035,235
1955-56	1,323,054
1956-57	1,489,804
1957-58		

(upto 30th Nov) 1,681,540 (approx).

(b) **Imports** **Exports**

Foodgrains	Coal
Iron & Steel	Ores
Machinery & Parts	Myrabolams

1	2
Railway plant and materials	Tobacco
Mineral Oils	
Manure.	
Foreign Tourists	

1484.

Shri D. C. Sharma:
 Dr. Ram Subhag Singh:
 Shri Raghunath Singh:
 Shri Bibhuti Mishra:

Will the Minister of Transport and Communications be pleased to state:

(a) the number of tourists who visited India during 1957 (upto the 30th November, 1957);

(b) the name of the country from which tourists came in the largest number; and

(c) the amount of foreign exchange earned on this account in 1956 and 1957 so far?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Complete statistics of tourists who visited India upto the 30th November, 1957 are not yet available. The figures for the first six months of 1957, excluding those who came from Pakistan, are provisionally estimated at 34024.

(b) The information is not available.

(c) The foreign exchange earnings from tourists during the year 1956 as estimated by the Reserve Bank of India are Rs. 15.45 crores. The figures for 1957 are not yet available.

Motor Accidents in Delhi

1485. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the number of motor accidents that have occurred so far since the administration of Delhi was taken over by the Centre and the number of persons killed or injured as a result of each accident; and

(b) whether any enquiry has been held into the causes of the accidents?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) The information required is given below:—

Number of accidents... 2235 (including 1189 accidents in which no injury was caused)

Number of persons killed.....142

Number of persons injured..1104.

(b) Yes.

Suez Canal

1486. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the number of Indian ships which passed through the Suez Canal during the months of August, September, October and November, 1957;

(b) the total tonnage involved; and

(c) the amount of toll paid to Egypt on account of these ships?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) to (c). A statement giving the required information for the months of August, September, and October, 1957, is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 145]. The information for the month of November, 1957, is being collected and will be furnished in due course.

Preservation of wild life in Punjab

1487. Shri D. C. Sharma:
 Sardar Iqbal Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any grants have been sanctioned to the Punjab State for the preservation of wild life in the State; and

(b) if, so, to what extent?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) No Sir The State Government have not come forward with any requests for financial assistance during 1956-57 and 1957-58 on this account

(b) Does not arise

Wheat Production in Punjab

1488. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state.

(a) the annual production of wheat in Punjab State before and after its reorganisation; and

(b) the quantity of wheat supplied in 1956-57 to the Central Government before and after the re-organisation of the State?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) The production of wheat during 1955-56, i.e. before re-organisation and in 1956-57 i.e. after re-organisation was as follows —

(figures in '000 tons)

	1955-56	1956-57
(before re-organization)		(after re-organization)

Old Punjab	1337	} 2114
Pepsu	414	
	<u>1751</u>	

(b) No wheat was supplied to the Centre by the Punjab State during 1956-57

डाक तथा तार विभाग के लिए भवन

१४८९ श्री भक्त हरजन क्या परिवहन तथा संचार मंत्री ०१ दिसम्बर, १९५६ के अनुरागत प्रश्न संख्या १३११ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश परिमण्डल के अन्तर्गत डाक तथा तार विभाग के भवनों के निर्माण में इन बीच क्या प्रगति हुई है ;

(ख) सन् १९५७-५८ के दौरान में उस परिमण्डल में डाक तथा तार विभाग के भवन निर्माण का कौन सा कार्यक्रम निश्चित किया गया है ;

(ग) उन भवनों पर अनुमानतः कितना खर्च होगा ; और

(घ) शेष निर्माण कार्य को यथाशीघ्र पूरा करने के लिये क्या कदम उठाये जा रहे हैं ?

परिवहन तथा संचार मंत्री (श्री सात बहादुर शास्त्री) (क) से (ग), इन से सम्बन्धित व्योरा सभा के पटल पर रखे गये विवरण-पत्र में दिखाया गया है [वेबसाइट पर-सिष्ट ३, अनुसूचक संख्या १४६]

(घ) निर्माण कार्य को शीघ्र ही पूरा करने के लिये केन्द्रीय लोक निर्माण विभाग (C.P.W.D.) के अधिकारियों को इस बात की सूचना समय समय पर दी जाती है ।

Land Acquisition in Delhi

1490. { Shri A. S. Saigal:
Shri K. S. Tiwari:

Will the Minister of Health be pleased to state

(a) the total area of the land already acquired and proposed to be acquired since 1st April, 1951, under the Land Acquisition Act, and the U.P. Town Improvement Trust Act, as extended to the State of Delhi;

(b) the number and names of the development schemes and lay-out plans approved by the Delhi Improvement Trust, D.D.P.A. and other competent authorities in this respect during the above period;

(c) the actual area developed by them,

(d) the total area lying undeveloped and since when;

(e) how long will the Government take to develop the entire land so acquired under the various notifications; and

(f) whether Government propose to allow the development of these lands by any private company other than the D.L.F.?

The Minister of Health (Shri Kar-markar): (a) The total area of land acquired by the Government since 1st April, 1951 is as under:—

(i) Under the land Acquisition Act, 1894:— App: 3481 acres.

(ii) Under the U. P. Town Improvement Trust Act:—448 acres

It is also proposed to acquire 3089-70 acres of land. Notification under Section 4 of the Land Acquisition Act has been issued in respect of 306257 acres and under the Uttar Pradesh Town Improvement Trust Act in respect of 7.13 acres of land. A Statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No 147]

(b) (i) Government Housing Scheme: 1100-74 acres.

(ii) Various schemes vide appendix: 2390 acres

(iii) Delhi Ajmeri Gate Slum Clearance scheme: 448 acres

(c) (i) 2390 acres of land as per appendix has already been acquired and utilized.

(ii) 1100-74 acres of land for Government Housing Schemes is being developed.

(d) 448 acres in the Delhi Ajmeri Gate Slum Clearance is lying undeveloped. This land was acquired on various dates since 1951.

(e) The Delhi Ajmeri Gate Scheme has been suspended for the present. It is at present not possible to indicate the time that will be taken to develop this land.

(f) The development of land acquired for Governmental use is not entrusted to private colonizers.

नल कूप

१४६१. श्री ह० चं० जर्ना : क्या साध तथा कृषि मंत्री यह बताने की कृपा करेंगे कि १६५७-५८ में (अक्टूबर, १६५७ तक) राजस्थान में नल कूपों पर कितना खर्च हुआ ?

सहाकार मंत्री (डा० रं० ज्ञानो बेकनवाल): राजस्थान में १६५७-५८ के लिये सिंचाई के नल कूपों को बनाने की कोई योजना नहीं थी, इसलिये अप्रैल से अक्टूबर, १६५७ तक के समय में कोई खर्च नहीं किया गया।

Chiplun Post Office Building

1492. **Shri Assar:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that an amount was sanctioned for the Post Office building at Chiplun District Ratnagiri (Bombay State) four years ago;

(b) if so, the reason for the delay in construction; and

(c) when the construction of the building will be undertaken?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) No.

(b) Does not arise.

(c) Land has been selected and Land Acquisition proceedings are in progress. The Construction work will start as soon as the site is acquired and the requisite preliminaries pertaining to the preparation of plans, estimates, accordance of sanction, selection of contractor etc. are completed.

Behaviour of a Postal Official at Muzafferpur

1493. **Pandit D. N. Tiwary:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the attention of Government has been drawn to a news

item published in the "Indian Nation" Patna edition of the 19th October, 1957 regarding the rude and undignified behaviour of a Postal Official of Muzafferpur with a Press correspondent;

(b) whether any enquiry has been made in the matter; and

(c) if so, the result thereof?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes.

(b) Yes

(c) The conversations being on the Telephone, it is difficult to establish the nature of conversations that took place. Action is, however, being taken against those responsible for the delay to traffic and for not dealing with the correspondents tactfully.

Sale of Potatoes in Himachal Pradesh

1494. Shri Y. S. Parmar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the growers of seed potatoes in Himachal Pradesh who had sold their potatoes through the Co-operative Societies at flat rate in 1954-55 and 1955-56 have not yet been paid the balance;

(b) whether it is a fact that the Himachal Pradesh Administration has not paid the subsidy to the Mahasu District Co-operative Association, sanctioned by the Himachal Pradesh Government;

(c) whether it is a fact that the non-payment of money concerning the flat rate has been greatly resented by the growers and they have refused to sell their potatoes through the Co-operative Societies;

(d) whether there has been a marked decrease in the supply of seed potatoes through the Co-operative Societies; and

(e) if so, the sale through the Co-operative Societies in the current year as compared to the last 4 years?

The Minister of Cooperation (Dr. r. S. Deshmukh): (a) No, Sir.

(b) The subsidy has not been paid as it was sanctioned by the late Ministry of Himachal Pradesh Administration without obtaining the prior approval of the Central Government. The relevant papers were destroyed in the fire in the Himachal Pradesh Secretariat and the Administration have reconstructed the file and taken up the matter with the Central Government.

(c) No general complaint was received by the Administration and the Cooperative Members are marketing their potatoes through the Cooperative Societies.

(d) Yes, Sir; the decrease in the supply of seed potatoes through the Cooperative Societies has been due to:—

(i) the non-enforcement of the Control Order during 1955 and 1956;

(ii) unhealthy competition between the Cooperatives and the individual traders.

The latter did not adhere to any standards of grading and varietal purity and as such sold the potatoes at lower rates compared with the Cooperatives who insisted on maintaining those standards and suffered losses.

(e) The sale through the Cooperative Societies in the current year as compared to the last 4 years is as under:—

1953	2,40,592 bags
1954	2,12,771 bags
1955	1,19,029 bags
1956	34,211 bags
1957	40,000 bags

Rail-road Repairs on the Central Railways

1495. Shri Jadhav: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that rail-road repairs were carried on the Central Railway in the months of September and October, 1957;

(b) the different categories of workers employed and their number;

(c) what were their daily wages;

(d) the total amount spent so far over the work; and

(e) who was in charge of the work?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) and (c).

Category	No.	Rate of daily wage
P. Way Mates	54	Rs. 1.50 N. P.
Khallsies	1300	Rs. 1.25 N. P.
Hd. Mates	2	Rs. 2.00 N. P.
Watchmen	2	Rs. 1.25 N. P.
Trolleyman	12	Rs. 1.25 N. P.
Carpenters	2	Rs. 3.00 N. P.
Blacksmith	2	Rs. 3.00 N. P.

(d) The total amount spent Rs. 34,64,544 - approximately including cost of materials.

(e) W.I. Relaying.

Lavatories in Railway Bogies

1496. Shri Jadhav: Will the Minister of Railways be pleased to state

(a) the reason for having English style of lavatories in Railway bogies and Railway Stations even at present;

(b) whether it is a fact that toilet papers are not kept wherever there are English style of lavatories;

(c) whether Government propose to replace them by Indian style seats; and

(d) if so, when?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) There are at present a section of passengers including foreign tourists, who are accustomed to the English style lavatories.

(b) Yes; except in the air-conditioned coaches and the waiting rooms at important stations

(c) No.

(d) The question does not arise.

Railway I dge at Nasik Road Station

1497. Shri Jadhav: Will the Minister of Railways be pleased to state the amount spent on the Railway crossing Bridge at Nasik Road Station?

The Deputy Minister of Railways (Shri Shahnawaz Khan): The amount spent on the Road over Bridge at Nasik Road station is Rs. 4,72,990.-.

Wheat Supply

1498. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of Wheat supplied to wallace flour Mills, Bombay daily and from when;

(b) at what rate the wheat is supplied to the concern; and

(c) what steps are taken to check that the whole quantity supplied is milled?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) 700 tons from May, 1957.

(b) Rs. 14/- per maund.

(c) The mills are inspected frequently under the provisions of the Roller Flour Mills (Licensing & Control) Order, 1957.

Punctuality of Trains

1499. **Shri Raghunath Singh:** Will the Minister of Railways be pleased to state how many cases of late running of trains were reported on account of late arrival of provincial ministers at various Railway Stations during 1956-57 and 1957-58 so far?

The Deputy Minister of Railways (Shri Shah nawas Khan): 14 cases—7 during 1956-57 and 7 during 1957-58 (up-to-date).

Pilferage of Coal

1500. **Shri Jhulan Sinha:** Will the Minister of Railways be pleased to state:

(a) the quantity of coal pilfered during the years 1954, 1955 and 1956 from Government stock meant for engine consumption on various Railways, Zone-wise;

(b) the action taken against those found involved in this pilferage in each Zone; and

(c) the measures taken to stop recurrence of the crime?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) A statement is laid on the table of the Lok Sabha. [See Appendix III, annexure No. 148]

(b) Culprits involved in cases of theft of coal are made over to police for prosecution and if they happen to be Railway servants they are also dealt with severely departmentally.

(c) The measures taken to stop recurrence of the crime are:—

(i) A watch is kept over coal stacks by Railway Protection Force Sainiks;

(ii) At times when situation demands armed Sainiks are also posted;

(iii) Special raids are arranged on affected spots by special parties of Railway Protection Force;

(iv) Plain clothes staff are detailed for prevention of such pilferages;

(v) Provision of proper fencing and adequate lighting arrangements at the coal stacking areas.

(vi) Security measures at yards and sheds have been tightened up.

(vii) Nakabandi is arranged around vulnerable points in order to arrest culprits red-handed

Co-operative Societies in Tripura

1501. **Shri Bangshi Thakur:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of Cooperative Societies which have been registered in Tripura upto now and how many are on the waiting list to be registered,

(b) how many among them have been paid financial help as loan and what is the amount paid so far,

(c) whether it is a fact that a number of cooperative societies are on the verge of liquidation; and

(d) if so, the number of such societies and the total amount of money paid to those?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) 288 Co-operative Societies have been registered so far and 10 Societies are under scrutiny, waiting for registration.

(b) 161 Societies have been paid Rs. 13,95,905. 85 np. from various departments and institutions.

(c) and (d). Only one is in the process of liquidation. No loan was sanctioned to this society.

Communications in Tripura

1502. Shri Bangshi Thakur: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that it takes 4 days for letters etc. to reach Dharmanagar Division of Tripura from Agartala due to transport difficulties;

(b) whether any proposal to construct a link road from Kailasahar to Dharmanagar via Onakuti Pahar (Onakuti Pahar) has been submitted by the Tripura Administration to the Government of India; and

(c) if so, why the work has not been started so far?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes.

(b) and (c). Survey for the construction of the link road has been completed and the detailed plans and estimate are under preparation with the Tripura Administration. Work will be started after the plans and estimate are approved.

Buildings in Delhi

1503. Pandit Thakur Das Bhargava: Will the Minister of Health be pleased to state:

(a) the total number of buildings, municipality-wise, in Delhi as given on the assessment lists of various Municipalities for the year 1956:

(b) the number of buildings municipality-wise out of them owned by the State or the Central Governments, the municipalities and private owners;

(c) the total number of residential and non-residential tenancies, municipality-wise, in each one of the categories of the buildings i.e. the State or Central Government-owned, the municipality-owned and the privately owned; and

(d) the separate number of residential and non-residential tenancies, municipality-wise, and separately for Government-owned, Municipal-owned and private-owned buildings assessed at monthly rentals

upto	Rs. 10	per month
from	Rs. 10-20	"
"	Rs. 20-30	"
"	Rs. 30-40	"
"	Rs. 40-50	"
"	Rs. 50-60	"
"	Rs. 60-70	"
"	Rs. 70-80	"
"	Rs. 80-90	"
"	Rs. 90-100	"
"	Rs. 100-125	"
"	Rs. 125-150	"
"	Rs. 150-175	"
"	Rs. 175-200	"
"	Rs. 200-300	"
"	Rs. 300-400	"
"	Rs. 400-500	"
	above Rs. 500 per month?	"

The Minister of Health (Shri Karmarkar): (a) to (c). A statement giving the required information is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 149.]

(d) Government have no information.

बीकानेर रेलवे बर्कशाप

१५०४. श्री प० सा० बाबूराव : क्या रेलवे मंत्री यह बतानेकी कृपा करेंगे कि :

(क) बीकानेर रेलवे बर्कशाप में धारा

गोवाम शाप पर रात की ड्यूटी पर किञ्चित् व्यक्ति रखे जाते हैं ; और

(ख) उनमें से कितने व्यक्ति पिछले कई महीनों से बराबर रात की ड्यूटी पर हैं ?

रेलवे उपमंत्री (श्री शाहनवाज खाँ) :

(क) ३५ से लेकर ४० तक ।

(ख) ३ भादमी जिन्होंने इसके लिए खुद कहा था ।

Manufacture of Trucks

1505. **Shri Tangamani:** Will the Minister of Transport and Communications be pleased to state

(a) whether the recent State Road Transport Commissioners' Conference at Mussoorie considered the question of import of trucks from foreign countries,

(b) if so, how many, and

(c) what alternate arrangements are made here for the manufacture and construction of the same?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) No.

(b) Does not arise

(c) A statement giving the information required is placed on the Table of the Lok Sabha [See Appendix III, annexure No. 150]

बहराइच में हवाई मजूदा

१५०६ श्री भ० बी० मिश्र : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बहराइच में हवाई मजूदे बनाने के सबब में कोई प्रस्तावना है ; और

(ख) यदि हाँ, तो उसका व्योरा क्या है ?

परिवहन तथा संचार मंत्री (श्री लाल बहादुर शास्त्री) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

बसों में चिन्ही का प्रयोग

१५०७ श्री क० भे० बालाश्रीय : क्या परिवहन तथा संचार मंत्र यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में चलने वाली डी० टी० एम० की बसों पर गन्तव्य स्थानों के नाम व उनके नम्बर, केवल प्रयोजी में ही लिखे जाते हैं, और

(ख) यदि हाँ, तो क्या सरकार का बसों पर स्थानों के नाम तथा नम्बरों को हिन्दी में भी लिखवाने का विचार है, ताकि प्रयोजी न जानने वाले व्यक्तियों को कोई कठिनाई न हो ?

परिवहन तथा संचार मंत्री (श्री लाल बहादुर शास्त्री) (क) जी नहीं ।

(ख) नमाम बसों में गन्तव्य स्थानों की पिछली पट्टियाँ और नई चानू की गई "रायन टाईगर बन्ड मास्टर" की साइड प्लेटें (कक्ष तस्त्रियाँ) हिन्दी (देवनागरी लिपि) में लिखी गई हैं । प्रश्न भागें क्या परिवर्तन होंगे—इस प्रश्न की जांच हो रही है ।

Despatch of Mail Bags

1508. **Shri Ramakrishna Reddy:** Will the Minister of Transport and Communications be pleased to state:

(a) the reasons why mail bags from the town of Anantapur to Hyderabad are sent by night train and not by day train;

(b) whether the present arrangement of sending mail bags by night trains is causing lot of delay;

(c) whether by changing to day train a delay of 24 hours can be avoided; and

(d) if so, the action proposed to be taken in the matter?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) It is not a fact that mails from Anantapur to Hyderabad are sent only by the night train. Both the day and night train services are utilised. Letters, postcards and surcharged book-packets etc. are also transmitted after the departure of the afternoon train by the night train to Bangalore, whence they are given air-lift the next morning to Hyderabad, thereby ensuring their delivery on the afternoon of the day following the day of posting.

(b) to (d). Do not arise.

Travel Agents

1509. Shri Yajnik: Will the Minister of Railways be pleased to state:

(a) the number of Travel Agents and agencies appointed by the Ministry to sell tickets to the public;

(b) whether any security deposits are taken from all the Travel Agents and whether there are any who have not furnished the necessary security;

(c) whether any Travel Agents have failed to pay the sale money of the tickets by due dates; and

(d) the amount left as arrears in the amount payable by the Travel Agents?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) 21.

(b) Security deposit has been obtained from all Travel Agents.

(c) Yes.

(d) Necessary information is being obtained and will be laid on the table of the House.

हिमाचल प्रदेश में पीने के पानी की व्यवस्था

१५१०. श्री पद्म देव : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि स्वास्थ्य विभाग द्वारा हिमाचल प्रदेश के जिला महासु में कुई, भडाल, करारा और बसला (तहसील रोड़) और बाहली सिंगला (तहसील रामपुर) में पीने के पानी की व्यवस्था करने की कई योजनायें बहुत पहले में स्वीकृत हो चुकी हैं ;

(ख) क्या इन योजनाओं को चलाने के लिये पाइपों की भी व्यवस्था की जा चुकी है ;

(ग) यदि हां, तो इन योजनाओं की कार्यान्विति में देरी के क्या कारण हैं ; और

(घ) ये योजनायें कब तक पूरी हो जायेंगी ?

स्वास्थ्य मंत्री (श्री कर्मरकर) : (क) से (घ) सूचना एकत्र की जा रही है और मलबे पर सभा की मेज पर रख दी जायगी ।

Opening of Hotels

**1511. { Shri Hem Raj:
Shri Padam Dev:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether Government propose to encourage the opening of hotels for the development of internal tourism; and

(b) if so, the steps proposed to be taken for the purpose?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes.

(b) As recommended by the Estimates Committee the Government of India have already approached the State Bank of India and the Life Insurance Corporation of India to consider requests for grant of loans to

hoteliers on easy terms. Further, as a result of the Industrial Finance Corporation amendment Act 1957, recently passed by this house, hotels have been given recognition as an industry within the meaning of Section 2 of Industrial Finance Corporation Act, 1948 thereby making them eligible for grant of loans by the Corporation. Apart from this, requests from hotels for building materials like cement and steel are sympathetically considered subject of course to the prior claims of other projects of national importance.

Conference of State Transport Undertakings

1512. **Shri Hem Raj:** Will the Minister of Transport and Communications be pleased to state the main decisions taken at the Conference of State Transport Undertakings held in October, 1957, at Chandigarh?

The Minister of Transport and Communications (**Shri Lal Bahadur Shastri**): The proceedings of the Conference are under preparation and copies thereof will be placed on the Table of the House very shortly.

Sale or Auction of Rice and other Cereals

1513. **Shri Jadhav:** Will the Minister of Food and Agriculture be pleased to state:

(a) the stock of rice, paddy and other cereals sold or auctioned from the Central Godowns in the years 1956 and 1957 so far;

(b) the reasons for the sale or auction; and

(c) the rate of sale or auction of different types of cereals?

The Minister of Cooperation (**Dr. P. S. Deshmukh**): (a) 1956

Rice	8.1 lakh tons
Wheat	11.4 lakh tons

1957

(upto November)

Rice	6.9 lakh tons
Wheat	21.3 lakh tons

(b) The sales of rice and wheat through Fair Price Shops were made to help the consumers to get food-grains at reasonable prices. The sales through auctions and tenders related to the disposal of stocks which could not stand further storage.

(c) (i) Rate of sale from Central Government Godowns:

Rice-Coarse.	Rs. 16 per maund.
" Fine	Rs. 20 per maund.
Paddy (Superfine)	Rs. 11 per maund.
Wheat	Rs. 14 per maund.

(ii) Rate of sale through auction and tender.

Rice.	Rs. 8.00 to Rs. 26.27 np. per maund.
Paddy	Rs. 7.00 to Rs. 12.00 np. per maund

Railway Porters

1514 **Shri Jadhav:** Will the Minister of Railways be pleased to state:

(a) what is the licence fee charged from the licenced porters;

(b) whether it is a fact that they are not treated as railway employees,

(c) if so, the reasons why they are compelled to work for the Railways;

(d) the rate of payment given to them per hour when they work for the Railways;

(e) whether it is a fact that they are charged licence fees even though they are on leave;

(f) whether there are any Rules for punishing the porters and for the withdrawal of their badges; and

(g) whether it is a fact that these porters are compelled by the Railway Police to be witnesses in Railway cases even though they are not in the know of the facts?

The Deputy Minister of Railways (**Shri Shah Nawaz Khan**): (a) A licence fee is charged from licenced porters at those stations only where a supervisory organisation considered necessary for managing their work is set up and uniforms are also supplied

to the licensed porters free of cost, the intention being that the proceeds of licence fee should cover the cost of the supervisory organisation and of uniform on a 'no profit no loss' basis.

The rate of licence fee accordingly varies at different stations—from 50 naye Paise at some stations to Rs. 6.50 per month at certain other important stations; at some stations, the licence fee is charged on a daily basis, varying from 12 naye Paise to 25 naye Paise per day.

(b) Yes.

(c) and (d). At certain stations where generally the licensed porters are not fully employed in the work of carrying passengers' luggage and also in emergencies, e.g., accidents, they are utilised for handling work on behalf of the Railways for which they are paid at rates approximating to the rates prevailing in the locality. The rates actually being paid to licensed porters for railway work vary from about 16 Naye Paise to about 25 Naye Paise per hour.

(e) The practice varies on different Railways; but most of the Railways are charging licence fee for leave period also.

As licence fee is levied to pay for the cost of supervision and uniforms supplied to licensed porters, it can have no relation to leave periods availed of by licensed porters.

(f) No separate rules as such have been framed.

Suitable action is, however, taken in the case of any misconduct of licensed porters, e.g. harassment or over-charging of passengers.

(g) No.

Representations from Workers

1515. **Shri Vasudevan Nair:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the construction workers on Ernakulam-Quilon Railway have represented to

Government that they may be absorbed in the Railway Services as gangmen etc. when the work on Kottayam-Quilon link is completed; and

(b) if so, the decision of Government in regard thereto?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) Yes, Sir.

(b) Selection of gangmen, gatemen etc. for the maintenance gangs on Kottayam-Quilon Section will be done on the basis of seniority-cum-suitability from the staff at present engaged on the construction work.

Wagon Chasers

1516. **Shri Yadav:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the 25% posts of wagon chasers allotted to office clerks of the operating section in the North Eastern Railway have not been filled as yet even after the expiry of more than one year after the General Manager's agreeing to the matter; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) and (b). Three posts fell vacant in September 1957 and action is being taken to fill them.

Post Offices

1517. **Sardar Iqbal Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of post offices in Ferozepore District now functioning in private rented buildings;

(b) the rents paid by Government on the above post offices from 1950 to 1956;

(c) whether there was any proposal for the construction of buildings for the functioning of these post offices; and

(d) if so, how many are under construction and the amount so far spent?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) 27.

(b) Rs. 47,935.

(c) and (d). Proposal for acquisition of land for the offices, for which suitable rented accommodation is not available, is under consideration.

National Federation of Indian Railwaymen

1518. { Sardar Iqbal Singh:
Shri D. C. Sharma:
Shri Mohan Swarup:

Will the Minister of Railways be pleased to state:

(a) the number of meetings held between the Railway Board and National Federation of Indian Railwaymen during this year;

(b) what were the subjects discussed; and

(c) the conclusions reached, if any?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). Seven meetings were held in all viz.—

(i) one—for discussing the pension scheme for railwaymen

(ii) one—as a quarterly meeting under the Permanent Negotiating Machinery.

(iii) Five—for discussing the issues framed under Item I of the Terms of Reference to the Tribunal.

The discussions covered a wide range of issues numbering about 350. Agreement was reached on a majority of the items discussed.

Sugar

1519. Sardar Iqbal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of sugar produced in 1956-57 in the various sugar mills in the States of Punjab, U.P. and Rajasthan; and

(b) the quantity released for consumption from these factories during the above period?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) and (b). A statement giving the required information is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 151]

Tankers

1520. Sardar Iqbal Singh: Will the Minister of Transport and Communications be pleased to refer to the reply given to the supplementaries raised on Starred Question No. 1528, on the 6th September, 1957, and state the names of the countries from where the two tankers have been imported?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): The tanker 'Jag Jyoti', acquired by the Great Eastern Shipping Company, Ltd., Bombay, was purchased from Norwegian owners, while the "Desh Sewak", acquired by the Western Shipping Corporation, from Swedish owners.

Wool

1521. Sardar Iqbal Singh: Will the Minister of Food and Agriculture be pleased to state the total number of persons who earn their living totally or partially on wool in different States?

The Minister of Cooperation (Dr. P. S. Deshmukh): No estimate is readily available. But, it can be assumed that the number of persons engaged in sheep herding and earning their living on this vocation is a little over one million.

Steel Purchasing Mission

1522. Sardar Iqbal Singh: Will the Minister of Railways be pleased to refer to the reply given to Short Notice Question No. 22, on the 3rd September, 1957, and state:

(a) the names of foreign countries visited by the Steel Purchasing Mission of the Railway Board; and

(b) in which countries orders have been placed and the value of each order?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) The Mission visited Austria, Belgium, Czechoslovakia, East Germany, France, Italy, Luxemburg, Poland, Rumania, United Kingdom, West Germany and Yugoslavia.

(b) A statement is placed on the table of the Lok Sabha [See Appendix III, annexure No. 152]

Construction of a Bridge over Sutlej River

1523. Sardar Iqbal Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether the Government of Punjab have sought any financial assistance for the construction of a bridge across the river Sutlej near Harke on Ferozepore-Jullundur Road;

(b) if so, the amount asked for;

(c) whether the Central Government have considered the same, and

(d) if so, the decision taken thereon?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) No, Sir.

(b) to (d). Do not arise.

Quarters for P & T. Employees

1524. Shri Rajendra Singh: Will the Minister of Transport and Communications be pleased to state:

(a) the amount of money spent on the construction of quarters for the staff of Post and Telegraph Department in 1956-57;

(b) the money spent on the construction of quarters in Delhi circle during the same period; and

(c) the budget provision for these?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) to (c). The information

is being collected and will be placed on the Table of the Sabha.

Travelling Ticket Examiners

1525. Shri P. L. Barupal: Will the Minister of Railways be pleased to state what decision has been taken for paying travelling allowance to Travelling Ticket Examiners and Conductors of the Northern Railway?

The Deputy Minister of Railways (Shri Shahnawas Khan): Travelling Ticket Examiners who perform touring duty on an average of more than 20 days in a month draw consolidated travelling allowance under the rules. Those performing less than 20 days touring are paid travelling allowance on trip basis. Such Travelling Ticket Examiners who are performing less than 20 days touring in a month but who are in receipt of a consolidated travelling allowance on the basis of an option exercised by them previously are allowed to retain the same at existing rates, if they so prefer. Conductors draw travelling allowance under the normal rules.

Leave to Railway Staff

**1526. { Shri S. M. Banerjee:
Shri Tangamani:**

Will the Minister of Railways be pleased to state:

(a) whether employees suffering from Tuberculosis are given leave for 18 months, and

(b) if so, whether half pay and allowance are paid during the leave period?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) & (b). No Sir, not necessarily for 18 months. In addition to leave with pay at the credit of the employee, leave is granted on half average pay in advance of its being earned and also extraordinary leave without pay for periods varying with the length of

service of the employee, viz.,

for a total period not exceeding 5 years, inclusive of other leave, in the case of permanent employees or temporary employees with more than 5 years' service;

for a total period not exceeding 18 months to temporary employees with more than one to five years' service; and

for a total period not exceeding 3 months to temporary employee, with less than one year's service.

Bikaner Railway Workshop

1527. **Shri Karnal Singhji:** Will the Minister of Railways be pleased to state the strength of labour employed in Bikaner Railway Workshop from the 1st April, 1950 to the 31st March, 1957?

The Deputy Minister of Railways (Shri Shahnawaz Khan):

Year	Strength of labour*
1950-51	Not available
1951-52	703
1952-53	715
1953-54	770
1954-55	962
1955-56	1139
1956-57	1201

Unskilled, semi-skilled and skilled

Ticketless Travel

1528. **Shrimati Ha Paleyoudhuri:** Will the Minister of Railways be pleased to state:

(a) the number of ticketless travellers caught on the following Railways during the period from the 1st April to September, 1957:

- (i) Northern Railway,
- (ii) North-Eastern Railway,
- (iii) Eastern Railway,
- (iv) South-Eastern Railway,
- (v) Western Railway, and
- (vi) Central Railway; and

(b) the total amount of fares and fines, if any, realised by each of the Railways during that period?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 153].

Bikaner Telephone Exchange

1529. **Shri P. L. Barupal:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Telephone Operators at Bikaner Telephone Exchange can overhear the talk which the two parties are conducting through a Trunk Telephone Call because the Switch Board there is of an old design;

(b) if so, whether there is any proposal to change the old Switch Board; and

(c) if not, the reasons therefor?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) The Trunk telephone operators at all telephone exchanges have to monitor the trunk call conversation. At the start of the conversation they have to verify the speech, time the call and again at the expiry of every 3 minutes duration they have to come on the line to inform the calling party whether he would like to extend the period. The design of the trunk board has thus no bearing on the aspect of overhearing by the trunk operator.

(b) The present trunk board is to be replaced with two regular trunk positions, installation of which will be carried out in the new building which is nearing completion. This work is likely to take about 6 to 8 months from now.

(c) Does not arise.

रेल्वे के डिब्बे

१५३०. श्री भ० बी० मिश्र : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वोत्तर रेलवे में इस समय द्वितीय श्रेणी के कितने डिब्बे हैं ;

(ख) क्या यह सब है कि इस रेलवे में इंटर क्लास के सारे डिब्बों को द्वितीय श्रेणी के डिब्बों में बदल दिया गया है ;

(ग) क्या सरकार का इस रेलवे में द्वितीय श्रेणी के डिब्बों की संख्या बढ़ाने का विचार है ; और

(घ) यदि हाँ, तो कितन घोर कब ?

रेलवे उभयमूत्री (श्री शाहनवाज़ ख़ाँ) :

(क) ३०-११-५३ का दूसरा दर्जा की जगह वाले ३५० डिब्बे ।

(ख) जी हाँ ।

(ग) जी नहीं ।

(घ) मकान नहीं उठना ।

Amenities for Railway Staff at Gorakhpur

1531. **Shri K. N. Pandey:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the wireless operators at Gorakhpur North-Eastern Railway have not yet been provided with the facilities of lavatory, call-boy, electric heater, and other similar amenities as the staff working in the Telephone Exchange has been provided;

(b) if so, the reasons for such discrimination;

(c) whether it is a fact that only seven out of every 23 have been provided with quarters and that also at a far off place; and

(d) if so, why?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No. Wireless Operators have been provided with all the facilities as are enjoyed by Telephone Operators.

(b) Does not arise.

(c) Yes; seven out of twenty three have been provided with quarters and these quarters are within the Railway Colony.

(d) Being 'non-essential' staff, they are provided with quarters after the requirements of the 'essential' categories are met.

Cotton Research Stations

1532. **Sardar Iqbal Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of cotton research stations in the country;

(b) whether any such station has been established in Punjab;

(c) if so, since when and where; and

(d) the work done by these stations in 1955, 1956 and 1957, so far?

The Minister of Co-operation (Dr. P. S. Deshmukh): (a) There are 29 main Cotton Research Stations and 43 Sub-Stations spread over the country.

(b) Yes.

(c) *Name of Research Stations/ Sub-stations.*

Stations	When started.
1. Hansi	March, 1945
2. Abohar	April, 1948
3. Jullundur	October, 1948
4. Faridkot	April, 1952
<i>Sub-stations.</i>	
5. Rauni	February, 1952
6. Sirsa	April, 1957
7. Karnal	April, 1957

(d) The object of research on cotton is to improve the race of cotton plant,

by evolution of varieties superior to the existing ones in respect of quality and yield. The Indian Central Cotton Committee has so far financed 131 research schemes of which 87 terminated and 44 are in operation at present. As a result of research conducted under these schemes, 61 improved strains superior to the existing varieties were released for general cultivation. One improved strain each has been released in 1955 in the States of Bombay and Madras. In 1956 three strains in Punjab, one in Rajasthan, four in Bombay, two in Madras and one in Kerala were tested and of these four (two in Bombay, one in Madras and one in Kerala) have been recommended for general cultivation and the remaining will, in due course, be released after the Mill tests on these have been obtained. The cultivation of these superior strains on an extensive scale, has resulted in augmenting the production of cotton in the country, particularly of the long staple category as most of the varieties evolved were of long staple.

Opening of New Post Offices

1533. **Sardar Iqbal Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of new Post Offices, Telegraph Offices, and Public Call Offices opened by Government since the inception of the second Five Year Plan in Ferozapore District; and

(b) the names of such places?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) and (b) A statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No. 154]

Community Development and N.E.S. Blocks

1534. **Sardar Iqbal Singh:** Will the Minister of Community Development be pleased to state:

(a) the number of National Extension Service and Community Development Blocks operating at present in the Punjab State, district-wise;

(b) the number of Blocks proposed to be opened there during 1957-58;

(c) the total amount spent by the Government of India on these Blocks since 1952; and

(d) the amount proposed to be spent by Government during the year 1957-58?

The Minister of Community Development (Shri S. K. Dey): (a) A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 155].

(b) N.E.S. Blocks 37

Community Development Blocks	8 (By conversion from NES)
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(c) Grants-in-aid	Rs. 233.04 lakhs	} Payments made to State on account of Central share of expenditure.
Loans	Rs. 197.91 lakhs.	

(d) Grants-in-aid	Rs. 64.04 lakhs.	} Budget provision 'or Central share of expenditure.
Loans	Rs. 45.67 lakhs.	

Telephone Service

1535. **Sardar Iqbal Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of days in the months of September and October, 1957, when Delhi-Ferozapore and Bhandu-Delhi Trunk Telephone lines worked without reporting 'line out of order';

(b) the number of ordinary calls which were booked during the same period and how many of them were effective; and

(c) the number of complaints received about the defective services during the same period?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) to (c). A statement is laid on the table of the Lok Sabha. [See Appendix III, annexure No. 156].

Public Call Offices

1536. **Sardar Iqbal Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of Public Call Offices opened in the years 1954-55 and 1955-56 in different districts of Punjab State; and

(b) the name of such places?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 157].

Claims

1537. { Shri H. N. Mukerjee:
Shri M. Elias:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of representations from Cooch Behar regarding delay in disposal of compensation claims has been held up by the regional administration of the North-Eastern Railway for a long time; and

(b) if so, what action is being taken in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No.

(b) The North-Eastern Railway is, however, being specially asked to deal expeditiously with all such representations.

Passenger Amenities

1538. **Shri S. A. Mehdi:** Will the Minister of Railways be pleased to state:

(a) the number of new sheds constructed during the period 1952 to 1956 and in 1957 so far on platforms of stations on Northern Railway and on what stations;

(b) the number of sheds extended or renovated during this period;

(c) the number of new sheds sanctioned for the next year and on what stations; and

(d) the criteria on which the Ministry sanctions to build a shed on a platform?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (d). The information is being collected and a statement will be laid on the Table of the House in due course.

Indian Central Cotton Committee

1539. **Shri A. K. Gopalan:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of posts created in the Secretariat of the Indian Central Cotton Committee during the last two years;

(b) the number of posts fallen vacant during the same period due to resignations or other reasons; and

(c) the number of vacancies filled up by promotion of members from the existing staff?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) Nine.

(b) Thirty-four.

(c) Eighteen.

Indian Central Cotton Committee

1540. **Shri A. K. Gopalan:** Will the Minister of Food and Agriculture be pleased to state the amount spent by the Indian Central Cotton Committee for the period 1952-53, 1953-54, 1954-55 and 1955-56?

The Minister of Cooperation (Dr. P. S. Deshmukh): The amount spent by the Indian Central Cotton Committee for the period 1952-53 to 1955-56 is given below:—

	Rs.
1952-53	14,41,983
1953-54	18,24,810
1954-55	18,66,208
1955-56	20,82,974

Overcrowding on Delhi-Ahmedabad Mail

1541. **Shri Damani:** Will the Minister of Railways be pleased to state whether it is a fact that in order to lessen overcrowding on Delhi-Ahmedabad Mail, an Air-conditioned coach and a dining car have been dropped and they have been replaced by third class coaches?

The Deputy Minister of Railways (**Shri Shah Nawaz Khan**): No. These trains are, however, being strengthened by one additional third class coach with effect from 1st January, 1958.

Damages to Rolling Stock

1542. **Shri Biren Roy:** Will the Minister of Railways be pleased to state:

(a) the total amount of loss suffered by damages to coaches, wagons and track due to frequent derailments during the period from 1st January to 30th November 1957;

(b) the reasons why these could not be avoided; and

(c) the number of casualties, fatal, serious and minor?

The Deputy Minister of Railways (**Shri Shah Nawaz Khan**): (a) to (c). The information is being collected and will be laid on the table of the Lok Sabha.

Railway Traffic

1543. **Shri S. M. Banerjee:**
Shri Ghosal:

Will the Minister of Railways be pleased to state:

(a) whether Railway traffic in the country has fallen considerably since the end of October, 1957;

(b) if so, to what extent; and

(c) whether this fall is due to the imposition of passenger tax from the 15th September, 1957?

The Deputy Minister of Railways (**Shri Shah Nawaz Khan**): (a) The approximate figures available so far do not indicate any fall in Railway traffic since the end of October, 1957.

(b) and (c). Do not arise.

Field Assistants in Manipur

1544. **Shri L. Achaw Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Field Assistants in Manipur are engaged in the sale and disposal of agricultural requisites such as manure-mixture, zinc phosphate, fruit plants, seeds and cane sets and fortnightly targets for sale are fixed for them;

(b) whether it is a fact that the Field Assistants under the Director of Agriculture have been receiving their monthly pay in the reduced scale for the last six months, and deductions are made for withered plants, off-season seeds, and cane sets which cannot be sold or disposed of within the target date of a fortnight; and

(c) whether it is a fact that the Assistants are experiencing great difficulty due to the above action of the authorities?

The Minister of Cooperation (**Dr. P. S. Deshmukh**): (a) to (c). The information has been called for from the Manipur Administration and will be laid on the table of the Sabha in due course

12 hrs.

PAPERS LAID ON THE TABLE

APPROPRIATION ACCOUNTS OF GOVERNMENT OF HIMACHAL PRADESH, 1956-57 AND AUDIT REPORT, 1957

The Minister of Finance (**Shri T. T. Krishnamachari**): I beg to lay on the Table, under article 151(1) of the Constitution, a copy of the Appropriation Accounts of the Government of Himachal Pradesh, 1956-57 (1st April, 1956 to 31st October, 1956) and the Audit Report, 1957.

[Placed in Library. See No. LT-432/57].